



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 8 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	PIL/11/2019 (HEARING)	HIREN GOHAIN AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	ASSTT.S.G.I. SC, A A I MR. R DUBEY
2	WITH WP(C)/4627/2021	THE AIRPORT AUTHORITY EMPLOYEES UNION OF AIRPORT AUTHORITY OF INDIA AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I. SC, A A I
3	WA/23/2019 (HEARING)	M/S POPULAR TIE UP PVT LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. G N SAHEWALLA MR. D SENAPATI MR. A CHETIA MR. A SAHEWALLA MR. M SAHEWALLA	GA, ASSAM MR. A DAS SC, BOT
4	WITH WA/25/2019	M/S POPULAR TIE UP PVT LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA MR. A SAHEWALLA	GA, ASSAM SC, BOT
5	WA/50/2019 (HEARING)	SRI KHARGESWAR NARZARY AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B K BHATTACHARJEE MR D C NATH MISS A CHETIA MR. P. SINGHA	MR B D DAS (r-3) GA, ASSAM SC, APDCL
6	WA/116/2019 (HEARING)	M/S. WARES AND WANTS TRADING PVT. LTD., Versus MR. ARMAN ALI AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM MRS. R S CHOWDHURY (R1) MS G DAS (R1) MS. A LONGSU (R1) ASSTT.S.G.I.

	WITH I.A.(Civil)/1540/2019 in WA/116/2019	M/S. WARES AND WANTS TRADING PVT. LTD., Versus MR. ARMAN ALI AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM ASSTT.S.G.I.
7	WA/169/2019 (HEARING)	ABIDA KHATUN Versus MD. ABDUL AWAL AND 4 ORS	MR. M U MONDAL MR. N UDDIN MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. A ALAMGEER
8	WITH WP(C)/4305/2019	ABIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. GA, ASSAM MR. S A AHMED MISS M GOGOI
- FOR ORDERS -				
9	PIL/7/2023	KEWAL NIRMAL KALSI SALUTORY TRUST Versus THE UNION OF INDIA AND 11 ORS.	MR H S KALSI MR. I S KALSI	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I. SC, FINANCE SC, INCOME TAX SC, REVENUE DY.S.G.I.
10	WA/252/2023 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus AUNTYS CREATION AND 2 ORS.	MR. D NATH SR. GA, ASSAM	
11	I.A.(Civil)/2136/2023 in PIL/15/2022	JONES INGTI KATHAR AND 19 ORS Versus THE UNION OF INDIA AND 35 ORS	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI MS N N SHARMA	GA, ASSAM DY.S.G.I. SC, K A A C SC, ELECTION COMMISSION.
	WITH PIL/15/2022	JONES INGTI KATHAR AND 19 ORS Versus THE UNION OF INDIA AND 9 ORS	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI MS N N SHARMA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, K A A C SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/2134/2023 in PIL/15/2022	JONES INGTI KATHAR AND 19 ORS Versus THE UNION OF INDIA AND 35 ORS	MD. S U AHMED MR. A I KATHAR MS N RAI MS N N SHARMA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, K A A C
12	I.A.(Civil)/2150/2023 in I.A.(Civil)/563/2023	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS	MS. R B BORA	MR. M K SHARMA
	WITH I.A.(Civil)/563/2023	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS.	MS. R B BORA	MR. M K SARMA MR H DAS
13	WITH WA/1478/2023 (Filing Number)	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS. E	MS. R B BORA	
	WITH I.A.(Civil)/1479/2023 (Filing Number)	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS. E	MS. R B BORA	
14	I.A.(Civil)/2173/2023 in WA/8035/2023	TAPAS JYOTI BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MR G SARMA MR S DEKA	SC, N C HILLS SC, HIGHER EDUCATION

	WITH WA/8035/2023 (Filing Number)	TAPAS JYOTI BARMAN Versus THE STATE OF ASSAM AND 4 ORS. H	MR. K R PATGIRI	
15	I.A.(Civil)/2177/2023 in WA/7997/2023	LAL BIAKTHANGI RALTE AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MRS. R DEVI	GA, ASSAM SC, AG SC, FINANCE SC, DIMA HASAO
	WITH WA/7997/2023 (Filing Number)	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS. E	MRS. R DEVI	
		- FOR ORDERS ON INTERIM APPLICATIONS -		
16	I.A.(Civil)/771/2023 in WP(C)/6395/2022	BIJAY LASHMI BARUAH, Versus UNION OF INDIA AND 7 ORS.	MR. M K CHOUDHURY MR. M SARMA	
	WITH WP(C)/6395/2022	BIJAY LASHMI BARUAH Versus UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
17	WA/281/2023	DALMIA CEMENT (BHARAT) LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. G DUTTATRAY MR S J SAIKIA MR. N N DUTTA MR. P K BORA	DY.S.G.I. SC, CCI
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
18	WA/246/2023	PASHAN ALI AND 11 ORS. Versus THE STATE OF ASSAM AND 8 ORS. E	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN MR. B HUSSAIN	SC, SEC. EDU. MR. P J SAIKIA, SR. ADV (r-5 to 9) MR. J I BORBHUIYA (r-4) MR. L MOHAN (r-4) MRS. K H CHOUDHURY (r-4) MS M NIROLA (r-5 to 9)
19	WP(C)/4431/2023	BHUPEN CHANDRA SAIKIA AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
20	WA/150/2023	INAMUL HASSAN Versus THE COUNCIL OF ARCHITECTURE, (COA) AND 2 ORS.	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. P MAHANTA (R-1 & 3) MR H GUPTA, CGC DY.S.G.I.
		- ADMISSION WITH NOTICE SERVED - REPLY FILED -		
21	W.P.(CrI.)/23/2023 FIXED	LAKHAN DAS Versus UNION OF INDIA AND 4 ORS	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. K K PARASAR (r-1,2) DY.S.G.I. SR. GA, ASSAM
		HEARING		
22	CRL.A(J)/46/2017 <u>6 Y 2 M 26 D</u> :WITH LCR 5 FILES, P.B. 2 NOS.	AJIT KUMAR Versus THE STATE OF ASSAM	MR.R DEV AMICUS CURIAE	PP, ASSAM
23	CRL.A(J)/84/2017 <u>6 Y 1 M 22 D</u> :WITH LCR 4 FILES, P.B. 2 NOS.	ABDUL SUKKUR Versus THE STATE OF ASSAM	MS.KARABI SAIKIA AMICUS CURIAE	PP, ASSAM
24	CRL.A(J)/6/2018 <u>18 Y 5 M 24 D</u> :WITH LCR 1 FILE, P.B. 2 NOS.	SIBESWAR MASLAI Versus THE STATE OF ASSAM	MR. S K TALUKDAR, AMICUS CURIAE	MR. B J DUTTA(ADDL.PP, ASSAM)

25	PIL/10/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MRS. R S CHOWDHURY MR D K BHATTACHARYYA MS S SARMA HAZARIKA MS A BORGHAIN DILME R.M. MOMIN MR A ATREYA MS. A PAUL	GA, ASSAM SC, HEALTH
26	WA/293/2021	JOONMANI PAGAG GAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MRS. K DEVI MS R P BARUAH MS S A KHALIFA	GA, ASSAM MR. I H SAIKIA (R5) MR. B BORAH (R5) MR. K KALITA (R5) MS L HMAR (R5)
27	PIL/8/2022	PARESH MALAKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. K K KALITA MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM
28	WA/254/2022	SHAMIM AKHTAR SUBHANI AND 27 ORS. Versus THE STATE OF ASSAM AND 3 ORS. E	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S ISLAM	SC, SEC. EDU.
29	WITH WA/104/2023	SULTAN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, SEC. EDU. SC, SEC. EDU.
30	WA/327/2022	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. Versus ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	MR. A GOYAL MR. A GOYAL MR. A CHOUDHURY MR. A CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR. S B PRASAD	21-07-2023	To	04-08-2023
5)	MR M HALOI	26-07-2023	To	04-08-2023
6)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
7)	MR. N BARMAN	27-07-2023	To	04-08-2023
8)	MR. D SARAF	26-07-2023	To	07-08-2023
9)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
10)	MR. P MAHANTA	31-07-2023	To	04-08-2023
11)	MR. B RAHMAN	02-08-2023	To	11-08-2023
12)	MR J DAS	31-07-2023	To	01-09-2023
13)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
14)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
15)	MR. S SINHA	02-08-2023	To	17-08-2023
16)	MR. A K PURKAYASTHA	03-08-2023	To	04-08-2023
17)	MR. S SHARMA	03-08-2023	To	04-08-2023
18)	MR. R K BHATRA	09-08-2023	To	11-08-2023
19)	MR M Z AHMED	07-08-2023	To	09-08-2023
20)	MS B DUTTA	07-08-2023	To	09-08-2023
21)	MR. A M DUTTA	07-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday, 4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/380/2023 B/O	DIPIKA BORUAH Versus DHARMAKANTA MILI, ACS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	MR. K GOGOI (R-1)
MOTION				
2	WP(C)/6492/2022 B/O	SADDAT HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, FINANCE
3	WP(C)/895/2023 B/O	HUSSAIN AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 5 OTHERS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
4	WP(C)/3068/2023 FIXED	SABANA AJMI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, SEC. EDU. GA, ASSAM
5	WP(C)/4075/2023 FIXED	SRI SARMA DAS Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, BTC
6	WP(C)/4355/2023 B/O	BHARAT CHANDRA TALUKDAR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR. U K NAIR MR. S CHOWDHURY MR. M P SARMA	SC, EDU SC, G U SC, BTC
7	WP(C)/4385/2023	ABHIJIT DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, HIGHER EDU GA, ASSAM SC, BTC
8	WP(C)/4399/2023	MORJINA BEGUM Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR P BHARDWAJ	SC, BTC
9	WP(C)/4408/2023	SUNIL KR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR S C DAS P BURAGOHAIN MR. C. SHIL	SC, ELEM. EDU SC, BTC

10	WP(C)/4410/2023	KAMAL DAS AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KHANDAKAR	SC, SEC. EDU. SC, SEC. EDU. DY.S.G.I. SC, EDU
11	WP(C)/4419/2023	RUSHWAN RAZACK Versus INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS.	MR A DUARAH MS M DEVI	SC, IITG
12	WP(C)/4422/2023	LABAN MOHAN Versus THE STATE OF ASSAM AND 6 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, HIGHER EDU GA, ASSAM SC, FINANCE
13	WP(C)/4426/2023	PADUMI RAY Versus THE STATE OF ASSAM AND 7 ORS.	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, ELEM. EDU
<u>ORDER (STAY VACATING)</u>				
14	I.A.(Civil)/3611/2022 in WP(C)/3157/2021 WITH WP(C)/3157/2021	NIRODA BORAH, Versus SATYA NARAYAN BHARALI AND 6 ORS. SATYA NARAYAN BHARALI Versus THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 7 ORS	MRS. K DEVI MS S A KHALIFA MS. B. BANIA MR. B K DAS	GA, ASSAM SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) MR. B CHOUDHURY (SC, SSA) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)
15	I.A.(Civil)/2118/2023 B/O in WP(C)/6674/2022 WITH WP(C)/6674/2022	DIPTI PRASAD PEGU AND 3 ORS. Versus SMT. UMALATA DOLEY PEGU AND 8 ORS. SMT. UMALATA DOLEY PEGU Versus THE STATE OF ASSAM AND 11 ORS	MRS K DEVI MS S A KHALIFA MR. K GOSWAMI G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MR. A SANDILYA	SC, SEC. EDU. GA, ASSAM MR H I CHOUDHURY SC, SEC. EDU. GA, ASSAM MRS. K DEVI (r-7 to 10) MS S A KHALIFA (r-7 to 10) MS. B. BANIA (r-7 to 10)
<u>ORDER NO STEPS</u>				
16	WP(C)/4303/2021	JUNALI KAMAN POLONG Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MR. J K GOSWAMI (r-7) MR. J BARMAN (r-7)
17	WP(C)/1535/2022	ANIMA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MR. M DEKA	SC, ELEM. EDU
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
18	I.A.(Civil)/1974/2023 in WP(C)/8068/2022 WITH WP(C)/8068/2022	DR LILADHAR PEGU AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS DR LILADHAR PEGU AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	G UDDIN MS. P ADHIKARI MR A K AZAD G UDDIN MS. P ADHIKARI MR A K AZAD	SC, HIGHER EDU SC, HIGHER EDU MR D DEKA
19	I.A.(Civil)/2079/2023 in Cont.Cas(C)/480/2021 WITH Cont.Cas(C)/480/2021	DWIJEN TALUKDAR AND 38 ORS Versus PREETOM SAIKIA AND 5 ORS DWIJEN TALUKDAR AND 38 ORS Versus PREETOM SAIKIA AND 3 ORS	MR. B CHOUDHURY MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR. N J KHATANIAR (R-4) MR B GOGOI MS K DAS (R-4) SC, FINANCE DEPTT.

ADMISSION

20	WP(C)/539/2018 WITH WP(C)/724/2009 (D/O), WITH WP(C)/1103/2009 (D/O)	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
21	WP(C)/9023/2019	HUSNA ARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MRS. K DEVI MR. U K NAIR MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC
22	WP(C)/3250/2020 B/O	CHUNINDRA NATH ROY Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS R P BARUAH	SC, ELEM. EDU MR. S S ROY, GA, ASSAM MR B KAUSHIK, SC, ELEMENTARYEDU. DEPTT.
23	WP(C)/4278/2021 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. K A MAZUMDER MR E AHMED	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
	WITH I.A.(Civil)/1767/2023 in WP(C)/4278/2021	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. K A MAZUMDER	SC, A S T U DY.S.G.I. SC, HEALTH AND F W (R NO.3)
24	WP(C)/5769/2021	RASA NATH BASUMATARY @ RASH NATH BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE MR S H SIKDAR	SC, ELEM. EDU SC, ELEM. EDU SC, SEBA
25	WP(C)/6637/2021 FIXED	TH. BIDYADHAN SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MS. B SARMA	SC, SEC. EDU.
26	WP(C)/6838/2021 WITH WP(C)/1809/2002 (D/O), WITH WP(C)/1055/1999 (D/O)	ARUN KUMAR Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS
27	WITH WP(C)/6884/2021	AJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS
28	WP(C)/68/2022 B/O	RAJIA BEGOM LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. A H ALAMGIR MR. H S BORAH	SC, ELEM. EDU GA, ASSAM SC, SSA DY. SOLICITOR GENERAL OF INDIA (R-8)
29	WP(C)/2265/2022 FIXED	WASIM AKHTAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM
30	WP(C)/2621/2022 FIXED	GOBIN SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR J PAYENG MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, SEC. EDU. MR. K BORUAH (R4) MR. M ALOM (R4)

31	WP(C)/3437/2022 FIXED	PUSPA SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
32	WP(C)/3678/2022 FIXED	FORHANA AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
33	WP(C)/6050/2022 B/O	MIZANUR AHMED AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN (R-5) GA, ASSAM (R-4) MR S M T CHISTIE, SC, DEPTT. OF SCHOOL (SEC.) EDU. (R-1 TO 3)
34	WP(C)/7191/2022 FIXED, WITH LCR	KHUDEJA KHATUN CHAUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED	SC, ELEM. EDU SC, FINANCE
35	WP(C)/7193/2022 B/O	TAJ UDDIN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	M. I. H. CHOUDHURY MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	SC, HIGHER EDU MR. A Y CHOUDHURY (R-3,4,5) MR. T A CHOUDHURY (R-3,4,5) SC, G U
36	WP(C)/493/2023 FIXED	MD KAMAL UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN M KHATUN MS. Y AKHTAR	SC, SEC. EDU.
37	WP(C)/687/2023 FIXED	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN (R1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2030/2023 in WP(C)/687/2023	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR. A K BARUAH MR A DAS	DY.S.G.I.
38	WITH WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN(R 1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2032/2023 in WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR A DAS	DY.S.G.I.
39	WP(C)/1551/2023 FIXED	DR. MATIUR RAHMAN Versus GAUHATI UNIVERSITY AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	MS. B CHOWDHURY (R-4) SC, G U
40	WITH WP(C)/4111/2022	DR. MATIUR RAHMAN Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. P J PHUKAN, SC, GU, (RESP. No. 1 to 3) MR. A CHAMUAH, SC, UGC (RESP. No. 4) SC, G U
41	WP(C)/2114/2023	GITIKA BANIK Versus THE STATE OF ASSAM AND 2 ORS.	MS P DAS	SC, HIGHER EDU GA, ASSAM
<u>ORDERS</u>				
42	Review.Pet./79/2017 IN WP(C)/4082/2018 (D/O)	STATE OF ASSAM and ANR Versus MRS RENU KONCH and 2 ORS	MR.R MAZUMDAR MR.N SARMA MR.H BEZBARUAH SC, ELEMENTARY EDUCATION	MS.I DEKA(R- 1-3) MR.R SARMAR- 1-3

43	Cont.Cas(C)/109/2018 FIXED	BISWAJIT GOGOI AND 9 ORS. Versus PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS. N BORAH	SC, SEC. EDU. MR. A DEKA MR. R MAZUMDAR MS. A VERMA MRS. R BORAH MS U DAS MR. G TAYE MS. R CHAKRABORTTY
	WITH I.A.(Civil)/2709/2022 in Cont.Cas(C)/109/2018	BISWAJIT GOGOI AND 9 ORS. Versus PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS B BORA	
44	WP(C)/6236/2018 FIXED	RASHMI RAKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MS M DEKA MR H TALUKDAR	SC, SEC. EDU.
45	Cont.Cas(C)/40/2020	IMRUN HUSSAIN Versus MANINDER SINGH, IAS AND 2 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D SAIKIA
46	Cont.Cas(C)/168/2020	TANKESWAR GOGOI Versus PREETOM SAIKIA, IAS AND 6 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. D SAIKIA MR G BAISHYA MR S M T CHISTIE MR S M T CHISTIE MR. K K DUTTA MS. N PHUKAN MR. B DEORI MS. B BORA
47	Cont.Cas(C)/205/2020	BANI BORTHAKUR Versus PRITAM SAIKIA AND ANR.	MR. P MAHANTA MS. P SAHARIA	MR. D SAIKIA MR S M T CHISTIE MS. N PHUKAN
48	Cont.Cas(C)/222/2020	DURLAV BARUAH Versus JAGADISH PRASAD BRAHMA AND ANR	MR. A K BARUAH	MR. D SAIKIA MS. R B BORA MR. S BORA
49	Cont.Cas(C)/141/2022 B/O, WITH WP(C)/6030/2021 (D/O)	URMILA DEVI Versus SIDDHARTH SINGH AND 4 ORS	MR. S N KRISHNATRAYA MS. S A BEGUM	SC, HIGHER EDU MR. K GOGOI MR S DAS SC, HEALTH AND F W SC, FINANCE DEPTT.
50	WP(C)/4537/2022 B/O	MEHER ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. T K BHUYAN MR A ALI MS. M KHATUN MS D DEORI	SC, SEC. EDU. GA, ASSAM MR M AHMED (R-6) MR A. ALI (R-6) N. CHOUDHURY (R-6)
51	Cont.Cas(C)/277/2023 B/O	JAINUL ABEDIN MAZARBHUIYA Versus MAMATA HOJAI AND ANR	MR. K MIRA MR. H A TALUKDAR	
52	WP(C)/1296/2023	RUPA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, PWD
53	I.A.(Civil)/2140/2023 in WP(C)/1930/2023	DR. DINESH DAS Versus GOPESWAR TALUKDAR AND 8 ORS.	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU MR. A SATTAR
	WITH WP(C)/1930/2023	GOPESWAR TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. A SATTAR S CHOUDHURY	SC, HIGHER EDU MR. B D DEKA (r-8) MR P P MEDHI (r-8) MR. M DAS (r-8)

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR. S B PRASAD	21-07-2023	To	04-08-2023
5)	MR M HALOI	26-07-2023	To	04-08-2023
6)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
7)	MR. N BARMAN	27-07-2023	To	04-08-2023
8)	MR. D SARAF	26-07-2023	To	07-08-2023
9)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
10)	MR. P MAHANTA	31-07-2023	To	04-08-2023
11)	MR. B RAHMAN	02-08-2023	To	11-08-2023
12)	MR J DAS	31-07-2023	To	01-09-2023
13)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
14)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
15)	MR. S SINHA	02-08-2023	To	17-08-2023
16)	MR. A K PURKAYASTHA	03-08-2023	To	04-08-2023
17)	MR. S SHARMA	03-08-2023	To	04-08-2023
18)	MR. R K BHATRA	09-08-2023	To	11-08-2023
19)	MR M Z AHMED	07-08-2023	To	09-08-2023
20)	MS B DUTTA	07-08-2023	To	09-08-2023
21)	MR. A M DUTTA	07-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II, III, IV AND V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 53-121), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4621/2021 FIXED	ANSARA BEGUM Versus THE STATE OF ASSAM AND 12 ORS.	MR. I C DEKA MR. N AHMED MR. K K TALUKDAR MR R A AHMED	GA, ASSAM SC, REVENUE SC, FINANCE SC, G U
2	WP(C)/3986/2023 FIXED	MRS. ASIA BIBI Versus THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, AG MR R DHAR (R-2, R-3 & R-4) SC, SERICULTURE SC, FINANCE
3	WP(C)/4088/2023 FIXED	ANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
4	WP(C)/4136/2023 FIXED	PRBAN CHANDRA SAHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
5	WITH WP(C)/4085/2023	AJIT KR. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
6	WITH WP(C)/4140/2023	PRANJAL GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, FINANCE SC, AGRI. DEPARTMENT

7	WITH WP(C)/4143/2023	GAUTAM PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
8	WITH WP(C)/4146/2023	SARBANANDA INJAL Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
9	WITH WP(C)/4148/2023	MANGAL SING RANGPHAR Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
10	WITH WP(C)/4161/2023	RANJIT KUMAR HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
11	WITH WP(C)/4286/2023	MACHAN CHANDRA RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
12	WITH WP(C)/4304/2023	MOHAN CH GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
13	WITH WP(C)/4373/2023	NANDESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC. AGRICULTURE SC, FINANCE DEPTT.
14	WP(C)/4243/2023 FIXED, WITH WP(C)/2557/2015 (D/O), WITH WP(C)/2990/2017 (D/O)	KAMAL KATAKY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, REVENUE SC, FINANCE
15	WP(C)/4253/2023 FIXED, WITH WP(C)/6532/1999 (D/O), WITH WP(C)/6480/2002 (D/O)	MADHAB CH. ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. I CHOUDHURY MD E AHMED	SC, SEC. EDU.
16	WP(C)/4340/2023 FIXED	SONMAI DUTTA SAIKIA @ SARUMAI DUTTA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DUTTA	SC, AG
17	WP(C)/4359/2023 FIXED	GITANJALI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
18	WP(C)/4381/2023	PRADIP KUMAR BHUYAN Versus THE ASSAM POWER GENERATION CORPORATION LTD AND 3 ORS	MR. J PATOWARY	SR. SC, APGCL
19	WP(C)/4384/2023	BINOD BHAGABATI Versus THE ASSAM POWER GENERATION CORPORATION LTD AND 3 ORS	MR. J PATOWARY	SR. SC, APGCL
20	WP(C)/4397/2023	CHAYAN DHAR AND 8 ORS. Versus THE STATE OF ASSAM AND ANR	MR F Z MAZUMDER	SC, HIGHER EDU

21	WP(C)/4416/2023	AJIT KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMAH MS. M PAUL	GA, ASSAM SC, AG
22	WP(C)/4429/2023	PRABENDRA CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG SC, FINANCE
23	WP(C)/4433/2023	ASHOK KUMAR SEAL AND 13 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU SC, ELEM. EDU SC, FINANCE
ADMISSION				
24	WP(C)/1697/2016	BAIKUNTHA HALOI, TINDAL and 203 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.U K NAIR MR.H K DAS MSW YHOSHII MR.M P SARMA	GA, ASSAM SC, DLR SC, FINANCE
25	WP(C)/3053/2017	BITU BORUAH Versus THE STATE OF ASSAM and 4 ORS.	MR.P TALUKDAR MS.B BORAH	SC, ELEMENTARY EDUCATION SC, FINANCE
26	WP(C)/4189/2017	DEEPALI KALITA and 3 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.L N DIHINGIA MR.D BARUAH MR.A K SAHU	SC, EDUCATION SC, FINANCE
27	WP(C)/4631/2017	ABDUL RAFICK and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.S U AHMED MRA HAWARI	SC, ELEMENTARY EDUCATION SC, FINANCE
28	WP(C)/4777/2017	AKHIM GOGOI and 9 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	SC, EDUCATION SC, FINANCE
29	WP(C)/2746/2018	SMTI. BIBI BALA BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. K SINGHA MRS. P BARUAH	MR. M BHAGABATI (R6) MS G BORA (R6) MS. B TALUKDAR (R6) GA, ASSAM MR. R K TALUKDAR, (R-7) MR P NAYAK, SC, SAD MR. B KONWAR (R6)
30	WP(C)/6189/2018	IN-SERVICE TET QUALIFIED ELEMENTARY TEACHERS ASSOCIATION, KARIMGANJ AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
31	WP(C)/7913/2019 FIXED	JEUTI THAKURIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN MR. S K DAS MR. N ISLAM MR. B PATHAK MR. T K DEY MR R KARIM MR. R THADANI MR B HAZARIKA MR D BARMAN MR V KUMAR	SC, SECONDARY EDUCATION GA, ASSAM
32	WP(C)/2888/2021	BANKIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS P RAI MR H BEZBARUA MR H J SAIKIA Y SULTANA	SC, ELEM. EDU
33	WP(C)/3814/2021	PROF. RANJIT TAMULI Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. P N GOSWAMI MR. N J KHATANIAR MR. N J KHATANIAR MR. S P SHARMA MR. S P SHARMA MR. D GOGOI MS U SHARMA MS U SHARMA MR P R SARMA MR P R SARMA	MR. D SAIKIA GA, ASSAM MR. J PATOWARY MR P NAYAK MR. D J DAS FOR CAVEATOR SC, DIB. UNIVERSITY
34	WP(C)/5306/2021	JUNU DOLEY Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. B DEKA (r-5) MR. R K TALUKDAR (r-4) ASSTT.S.G.I.

	WITH I.A.(Civil)/2437/2021 in WP(C)/5306/2021	NORTH EASTERN COUNCIL Versus JUNU DOLEY AND 4 ORS	MR. B DEKA	MR. S C BISWAS
	WITH I.A.(Civil)/1344/2023 in WP(C)/5306/2021	THE COMPTROLLER AND AUDITOR GENERAL (CAG) OF INDIA Versus JUNU DOLEY AND 4 ORS.	MR. R K TALUKDAR	MR. S C BISWAS MR. A K DUTTA
35	WP(C)/7353/2021 FIXED	SMT. BHARATI DEKA Versus THE STATE OF ASSAM AND 11 ORS.	K U AHMED MS P SARMA MS N HASAN	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, P H E SC, FINANCE
36	WP(C)/1129/2022	KUNJA MOHAN NATH Versus THE STATE OF ASSAM AND 5 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG SC, IRRIGATION SC, K A A C
37	WP(C)/1491/2022	SUNIL KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM MR P BHARDWAJ SC. AGRI. DEPTT. SC, BTC
38	WP(C)/2094/2022	SUREN KALITA @ SURENDRA CH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. B SARMAH MR G PATHAK MR I UDDIN	SC, ASIDC SC, FINANCE
39	WP(C)/2479/2022	KHADI BOARD KARMI SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR D DAS	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
40	WP(C)/3139/2022 FIXED	NABA KANTA PATIR Versus THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS DEPTT.
41	WP(C)/6335/2022 FIXED	ROUSHOWN SABNAM AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
42	WP(C)/7962/2022 FIXED	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	GA, ASSAM SC, AG MR. J K GOSWAMI MR P NAYAK MD. A HASSAN SC, GAD ADDL GA, ASSAM
43	WP(C)/8135/2022	JAMINI TALUKDAR Versus THE STATE BANK OF INDIA AND 6 ORS.	MR P K GOSWAMI MR B P BORAH MR P J DUTTA	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
44	WP(C)/1916/2023	SANJIB NATH AND 54 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. S ALIM MR. B HUSSAIN MR. A H AHMED	SC, SEC. EDU. SC, FINANCE
45	WP(C)/2254/2023 FIXED	PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
46	WP(C)/3320/2023 B/O	HAFIZA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MR. I H LASKAR MR. P DAIMARY MR. R. KARIM	GA, ASSAM MR. T C CHUTIA (R-1 , R-2, R-4, R-5, R-6) SC, FINANCE
47	WP(C)/3454/2023	MONORANJAN DAS AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, HEALTH
BAIL HEARING				
48	AB/2091/2023 FIXED	MOHIBUR SK @ SHEIKH Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM

ORDERS

49	WP(C)/2575/2018	RAMJAN BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. B GOGOI MR P NAYAK	GA, ASSAM
50	I.A.(Civil)/3146/2019 in WP(C)/7696/2018	SANKAR DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MD. I H KHAN	GA, ASSAM SC, FINANCE
	WITH WP(C)/7696/2018	SANKAR DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. S S ROY (GA, ASSAM, R-1,6 & 7) MR P NAYAK (SC, FINANCE, R-2,3,4,5,8,9)
51	I.A.(Civil)/3714/2019 in WP(C)/5619/2018	SULAIMAN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR S M ABDULLAH P	GA, ASSAM
	WITH WP(C)/5619/2018	SULAIMAN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR S M ABDULLAH P MR D SAIKIA MR. MD S HOQUE MS. A BORUAH MR. M DEKA MD R ISLAM	SC, HEALTH
52	WP(C)/8453/2019	PRASANTA SARMA AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P RAI MR. H BEZBARUA MR. U SARMA MS. P K DEVI	MS. D SINHA (SC, ELEMENTARY EDUCATION DEPTT.,(R-1,2 & 3) MR. R BORPUJARI (SC, FINANCE DEPTT. (R-4))
53	Review.Pet./106/2021 WITH WP(C)/3386/2018(D/O)	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. B CHETRI (r-8) MR. N J KHATANAR MS. D MUSAHARY MR K KASHYAB (r-8) MR. R BARPUJARI SC, FINANCE
	WITH			
54	WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
55	I.A.(Civil)/2438/2022 WITH WP(C)/4735/2019 (D/O), FIXED in WP(C)/4735/2019	SANGEETA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR A UPADHYAY MS. K JAIN	GA, ASSAM MR. I H SAIKIA (r-7)
56	WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
57	I.A.(Civil)/1550/2023 in WP(C)/774/2022	NIRMAL ROY CHOUDHURY Versus THE SECRETARY, THE STATE OF ASSAM AND 7 ORS	MR S SARMA MR. P B MAZUMDER	SC, AG SC, P H E
	WITH WP(C)/774/2022	NIRMAL ROY CHOUDHURY Versus THE SECRETARY, THE STATE OF ASSAM AND 7 ORS	MR S SARMA MR. P B MAZUMDER	SC, AG SC, P H E
58	WP(C)/3424/2023 FIXED	MD NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E SC, ASSAM UNIVERSITY

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR. S B PRASAD	21-07-2023	To	04-08-2023
5)	MR M HALOI	26-07-2023	To	04-08-2023
6)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
7)	MR. N BARMAN	27-07-2023	To	04-08-2023
8)	MR. D SARAF	26-07-2023	To	07-08-2023
9)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
10)	MR. P MAHANTA	31-07-2023	To	04-08-2023
11)	MR. B RAHMAN	02-08-2023	To	11-08-2023
12)	MR J DAS	31-07-2023	To	01-09-2023
13)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
14)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
15)	MR. S SINHA	02-08-2023	To	17-08-2023
16)	MR. A K PURKAYASTHA	03-08-2023	To	04-08-2023
17)	MR. S SHARMA	03-08-2023	To	04-08-2023
18)	MR. R K BHATRA	09-08-2023	To	11-08-2023
19)	MR M Z AHMED	07-08-2023	To	09-08-2023
20)	MS B DUTTA	07-08-2023	To	09-08-2023
21)	MR. A M DUTTA	07-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1-45), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4034/2023	RINKU DAS Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
2	WP(C)/4090/2023	JAMIR UDDIN BARBHUIYA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	G UDDIN MR H I CHOUDHURY P ADHIKARI	SC, P AND R.D. GA, ASSAM SC, ASEC
3	WP(C)/4093/2023	M/S RANEL ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. SUDAKSHINA K. MR BHARGAV DAS MR ARINDAM BARUAH	GA, ASSAM SC, AAU SC, AGRI. DEPARTMENT
4	WP(C)/4222/2023 FIXED	KULEN CH NATH AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. K K HANDIQUE MS. P BORAH	GA, ASSAM SC, REVENUE
5	WP(C)/4251/2023 FIXED	SEEMA JAIN Versus THE STATE OF ASSAM AND ANR	MR SISHIR DUTTA MR. B K JAIN MR. N DAS	GA, ASSAM
6	WP(C)/4257/2023 FIXED	GAUTAM KUMAR Versus THE STATE OF ASSAM AND 5 ORS	MR. I CHOUDHURY MD E AHMED	GA, ASSAM SC, REVENUE
7	WP(C)/4368/2023 CAVT. NO.07412/023, FIXED	RANJIT DAS AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK MR. D. BORAH	MR. T J MAHANTA (r-7,8) SC, CO OP GA, ASSAM MS. P BHATTACHARYA (r-7,8) MR. A BORUA (r-7,8) MR. A B T HAQUE FOR CAVEATOR
8	WP(C)/4383/2023	RINA BHUYAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KALITA MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, REVENUE
9	WP(C)/4386/2023	RASHIDA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. A ALI MR S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE SC, FINANCE

10	WP(C)/4390/2023	ADHIR CH. BARMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. N ALAM R K MR. A RAHMAN	DY.S.G.I.
11	WP(C)/4391/2023	BINDESHARI SAH AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	GA, ASSAM SC, REVENUE SC, GMC
12	WP(C)/4394/2023	RAJEN NATH AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, FINANCE SC, REVENUE
13	WP(C)/4398/2023	BANDANA BURAGOHAIN AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH MS. R DEB	DY.S.G.I.
14	WP(C)/4412/2023	MD. ATIFUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR A L MANDAL	SC, REVENUE
15	WP(C)/4414/2023	NITYALAL DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR. D. BORAH	SC, CO OP
16	WP(C)/4417/2023	SARAT KALITA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A C BURAGOHAIN MS. H BORAH MS. M BURAGOHAIN	GA, ASSAM SC, REVENUE
17	WP(C)/4420/2023	KANDARPA KUMAR DEKA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	SC, IRRIGATION
18	WP(C)/4421/2023	PRODIP KARMAKAR Versus THE STATE OF ASSAM AND 2 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ	GA, ASSAM SC, GHC
19	WP(C)/4427/2023	SUNIL DEBNATH Versus UNION OF INDIA AND 7 ORS	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM DY.S.G.I. SC, REVENUE
20	WP(C)/4428/2023	FAIZUR RAHMAN TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE
21	WP(C)/4430/2023	ABDUL SUFAN AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE
22	WP(C)/4435/2023	ANANTA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B BARUAH MR U RONGPI	SC, INDUSTRIES AND COMMERCE SC, AGRI. DEPARTMENT
23	WP(C)/4436/2023	NANDITA DAS AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MD. I HUSSAIN H M S ELAHI	GA, ASSAM
24	WP(C)/4437/2023	VIVIK CYLINDERS PRIVATE LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, P W D
<u>ADMISSION</u>				
25	WP(C)/3943/2022 FIXED	SMT. ARCHANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM MR B K SINGH (R-4,5) MR D AKRAM (R-4,5) SC, REVENUE SC, F C I
26	WP(C)/3954/2022 B/O	SMTI PUTALI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	DR. R SARMAH MS. P SAHA	GA, ASSAM SC, IRRIGATION
27	WP(C)/3979/2022 B/O	RUPAK SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
28	WP(C)/7861/2022 FIXED, WITH WP(C)/5520/2022 (D/O)	THE NORTH EAST FRONTIER RAILWAY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. B SARMA	GA, ASSAM

29	WITH WP(C)/4610/2022	NANTULAL DEBNATH AND 37 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA	GA, ASSAM MR H GUPTA MR H GUPTA ASSTT.S.G.I. SC, REVENUE
30	WITH WP(C)/4611/2022	TAPAN DAS AND 5 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA	GA, ASSAM MRS. R DEVI ASSTT.S.G.I. SC, REVENUE
31	WITH WP(C)/4847/2022	SANJOY BHADRA AND 3 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, REVENUE
32	WITH WP(C)/4848/2022	MINTU KANTI DAS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, REVENUE
33	WITH WP(C)/5433/2022	MANIK KALITA AND 5 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. S K MEDHI (r-1 to 5) ASSTT.S.G.I. SC, REVENUE
34	WP(C)/7920/2022 B/O	ABUL HUSSAIN BARBHUIYA AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, P AND R.D. GA, ASSAM
35	WP(C)/78/2023 FIXED	BIDYA RABHA Versus THE UNION OF INDIA AND 8 ORS	MS. N S THAKURIA MR. G K THAKURIA	DY.S.G.I. SC, FOREST
36	WP(C)/1477/2023 B/O	MAMANI BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
37	WP(C)/1709/2023 B/O	BIJON DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N ALAM MR K JAIN	SC, PWD ROAD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
38	WP(C)/2051/2023 B/O	CAPT. RAKESH KUMAR DAS Versus THE GOVT. OF ASSAM AND 4 ORS	MRS. A GAYAN MS P RABHA	GA, ASSAM MR. K GOGOI
39	WP(C)/2692/2023	NORTH EASTERN COALFIELDS AND ANR Versus SANJOY DEB	MR M Z AHMED MR. A M DUTTA	MS. M DEV MS P DEB MR. B DEB MS N DEB
40	WP(C)/3065/2023 FIXED	INDIAN OVERSEAS BANK Versus AS PER HON'BLE ORDER DTD. 31.05.2023	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM
41	WP(C)/3243/2023 FIXED	AUGUSTIN KRAMSA Versus THE STATE OF ASSAM AND 10 ORS.	MR. N SARKAR S BORGOHAIN MR P K BASU	GA, ASSAM SC, REVENUE SC, K A A C SC, FOREST
42	WP(C)/3449/2023 FIXED	MOTAHIR ALI TAPADAR AND 13 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA	SC, CO OP
43	WITH WP(C)/2171/2023	EAST BADARPUR CO- OPERATIVE SOCIETY LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, CO OP
	WITH I.A.(Civil)/1300/2023 in WP(C)/2171/2023	ZILLUN NOOR CHOUDHURY AND 7 ORS. Versus EAST BADARPUR CO- OPERATIVE SOCIETY LTD. AND ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, CO OP GA, ASSAM MR F U BARBHUIYA

44	WP(C)/3748/2023 FIXED	MOTILAL SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM MR A K BHARALI (R4) SC, REVENUE MR. B C KALITA (R4)
45	WP(C)/3857/2023 FIXED	SHAHINUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, REVENUE
<u>ORDERS</u>				
46	I.A.(Civil)/1987/2022 FIXED in WP(C)/1022/2022 WITH WP(C)/1022/2022	M/S MAA TRANSPORT CARRIERS AND ANR. Versus UNION OF INDIA AND 6 ORS. M/S MAA TRANSPORT CARRIERS AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL MR. S K SINGH MR B PUSHILAL	C.G.C. MR. B CHAKRABORTY (R-6) MR. S S ROY MR. S S ROY MRS P HAZARIKA (R-6) ASSTT.S.G.I.
47	Cont.Cas(C)/427/2023	SUSHIL KUMAR AGARWALLA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. M R LASKAR MR N SARMA	
48	Cont.Cas(C)/428/2023	DEBOJIT DEB Versus CHANDAN SHARMA AND OTHERS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	
49	Cont.Cas(C)/432/2023	SANTANU DUTTA Versus ADITYA VIKRAM YADAV	MR. B P BORAH MR P J DUTTA A KHANDAKAR	
50	Cont.Cas(C)/435/2023	BHUMI ADHIGRIHITA KRISHAK SAMITTEE AND ANR Versus S ABBASI, IAS	MR I HASSAN	
51	Cont.Cas(C)/451/2023	SANJIB TAMULI Versus PARAMA NANDA SAIKIA	MR. M R LASKAR MR N SARMA	
52	Cont.Cas(C)/457/2023	CHAMPA BAISHYA AND 2 ORS. Versus GYANENDRA DEV TRIPATHI AND ANR	S I AKAND	
53	Cont.Cas(C)/458/2023	DHARMENDRA DAS AND 3 ORS. Versus GYANENDRA DEV TRIPATHI AND 2 ORS.	S I AKAND	
54	Cont.Cas(C)/459/2023	BHANU BAISHYA Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. W RAHMAN	
55	Cont.Cas(C)/460/2023	SAMIR ALI Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. W RAHMAN	
56	Cont.Cas(C)/461/2023	RABENDRA NATH DAS Versus KIRAN NATH	MR. P SARMAH MR. S UPADHAY MR. M SHARMA	
57	WP(C)/2621/2023 FIXED	JYOTIRMOY DEY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M SAIKIA	GA, ASSAM
58	WP(C)/3161/2023 FIXED	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM
<u>HEARING</u>				
59	WP(C)/117/2023 FIXED	REXONA BEGUM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR. S B PRASAD	21-07-2023	To	04-08-2023
5)	MR M HALOI	26-07-2023	To	04-08-2023
6)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
7)	MR. N BARMAN	27-07-2023	To	04-08-2023
8)	MR. D SARAF	26-07-2023	To	07-08-2023
9)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
10)	MR. P MAHANTA	31-07-2023	To	04-08-2023
11)	MR. B RAHMAN	02-08-2023	To	11-08-2023
12)	MR J DAS	31-07-2023	To	01-09-2023
13)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
14)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
15)	MR. S SINHA	02-08-2023	To	17-08-2023
16)	MR. A K PURKAYASTHA	03-08-2023	To	04-08-2023
17)	MR. S SHARMA	03-08-2023	To	04-08-2023
18)	MR. R K BHATRA	09-08-2023	To	11-08-2023
19)	MR M Z AHMED	07-08-2023	To	09-08-2023
20)	MS B DUTTA	07-08-2023	To	09-08-2023
21)	MR. A M DUTTA	07-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/185/2023 FIXED	SAIDUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MS S RAJBONGSHI MR M K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/377/2023	MD SAN MIYA@CHAND MAMUD Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/2468/2023	RAHMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
4	WP(C)/3861/2023 FIXED	MAHAMMAD ALI Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/3942/2023 FIXED	MD. AMIR HUSSAIN @ BANAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/4389/2023	DULAL BARMAN Versus THE UNION OF INDIA AND 5 ORS.	MS G DEKA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI

7	WP(C)/4393/2023	JOSIMA KHATUN @ NASIM BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS MS J AKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/4396/2023	ANNA KHATUN Versus UNION OF INDIA AND 5 ORS	MR. M HOQUE MD A ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/4413/2023	AZUFA KHATUN @ ASUBHA KHATUN @ AJUFA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR S C DAS P BURAGOHAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/4423/2023	TUNU RANI DEB Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
11	WA/157/2017	MD ABUL KALAM @ ABUL KAMAL and 6 ORS Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
12	WP(C)/1469/2017 FIXED, WITH LCR	JESMINA BEGUM and ANR Versus THE UNION OF INDIA and 5 ORS.	MRS.R MOMTAZ MR.A I UDDIN	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/4812/2017 FIXED, WITH LCR	NOORJAHAN BIBI Versus THE UNION OF INDIA and 3 ORS.	MR. N AHMED MR. S RANA	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/8771/2018 FIXED	MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (r-1 TO 5) MR. S ALI (r-1 TO 5) SC, HEALTH MR. H KAKATI
15	WP(C)/2713/2019 FIXED, WITH LCR	RAFIQUE ULLAH Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, ELECTION COMMISSION. MRS A VERMA SC, F.T
16	WP(C)/6600/2019 FIXED, WITH LCR	RAHIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. A GOYAL MS R OJAH MR A CHOUDHURY	SC, NRC MR. M SARANIA (R-5) MR. S CHUTIA(SC, WATER RESOURCE DEPTT) ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/7922/2019 B/O, WITH LCR	ANOWARA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

18	WP(C)/9345/2019 B/O, WITH LCR	SARADA DEVI GUPTA Versus UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MRS. M HORE MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/1458/2021 B/O, WITH LCR	RAKHARAJ MANDAL Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/1469/2022 B/O, WITH LCR	MOJIRAN NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/2435/2022 B/O, WITH LCR	SUNIL DAS Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/7911/2022 WITH LCR	MAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WP(C)/8018/2022 WITH LCR	BASIRAN BIBI Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
24	WP(C)/8031/2022 WITH LCR	GOBINDA SAHA @ CHANDRAHAS SAHA Versus THE UNION OF INDIA AND 5 ORS	MR. B C DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
25	WP(C)/8045/2022 WITH LCR	SUKURJAN @ SUKURJAN NESSA @ SUKURJAN KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM H G DAISY MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
26	WP(C)/8049/2022 WITH LCR 2 NOS.	MUSTT. SUFIA KHATUN @ SAFIA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR J C BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
27	WP(C)/8050/2022 WITH LCR	JAHAN ALI @ MD JAHAN MALLIK Versus THE UNION OF INDIA AND 7 ORS	MR. R ISLAM MR T T MONI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
28	WP(C)/8108/2022 WITH LCR	BEULA KHATUN @ MUSSTT DIL BAHATON NESSA Versus UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
29	WP(C)/8134/2022 WITH LCR	RAJAB ALI @ RAJIB ALI @ RAJEN HUSSAIN @ RAZIN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM H G DAISY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
30	WP(C)/8150/2022 WITH LCR	TARA BANU BIBI Versus THE UNION OF INDIA AND ORS.	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

31	WP(C)/8158/2022 WITH LCR	RUKIA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR. M AHMED MD I H LASKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
32	WP(C)/8165/2022 WITH LCR	MD. KARIM ALI AND 2 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
33	WP(C)/8279/2022 WITH LCR	AZIFA KHATUN @ AZIFA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. R ISLAM MR T T MONI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/328/2023 B/O, WITH LCR	MARIYAM NESSA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
35	WP(C)/1348/2023	JOYGAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. R ISLAM MR G U AHMED	GA, ASSAM
36	WP(C)/2308/2023 FIXED, WITH LCR	BASIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI H A AHMED DR. R HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ORDERS

37	I.A.(Civil)/1105/2023 in WP(C)/2271/2023	MUSSTT NAJIA @ NAJIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A SARMAH MS. N KALITA MS. S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/2271/2023	MUSSTT NAJIA @ NAJIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A SARMAH MS. N KALITA MS. S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

HEARING

38	WP(C)/6579/2016 FIXED, WITH LCR	AHMED ALI and 5 ORS Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM(R-2-5) ASSTT.S.G.I.(R-1)
39	WP(C)/324/2019 B/O	AMBIA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MR. M HASHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
40	WP(C)/5825/2019 B/O, WITH LCR	MINA SAHA Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR. S B PRASAD	21-07-2023	To	04-08-2023
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7)	MR. N BARMAN	27-07-2023	To	04-08-2023
8)	MR. D SARAF	26-07-2023	To	07-08-2023
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12)	MR J DAS	31-07-2023	To	01-09-2023
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18)	MR. R K BHATRA	09-08-2023	To	11-08-2023
19)	MR M Z AHMED	07-08-2023	To	09-08-2023
20)	MS B DUTTA	07-08-2023	To	09-08-2023
21)	MR. A M DUTTA	07-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO SPECIAL DIVISION BENCH)
,ALONG WITH THE FOLLOWING MATTERS**

**ITEM NO. 27 OF THIS CAUSE LIST(PERTAINING
TO THE HEARING CAUSE LIST DATED 17-07-2023
TO 01-09-2023) WILL BE TAKEN UP TODAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./279/2023	JABED ALI Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/664/2023 in Crl.A./279/2023	JABED ALI Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2	Crl.A./282/2023	RAJIB PEGU Versus THE STATE OF ASSAM AND ANR.	MS. D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM
	WITH I.A.(Crl.)/669/2023 in Crl.A./282/2023	RAJIB PEGU Versus THE STATE OF ASSAM AND ANR.	MS. D BORGOHAIN	PP, ASSAM
ORDERS				
3	Crl.A./200/2021 WITH LCR 4 FILES, FIXED	NAKUL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. DITUL DAS MR S K MEDHI MR D J DEKA MR. R RAHMAN MR. B J TALUKDAR	PP, ASSAM

	WITH I.A.(CrI.)/97/2023 in CrI.A./200/2021	NAKUL KALITA Versus THE STATE OF ASSAM AND ANR.	MR D J DEKA	PP, ASSAM
4	CrI.A./12/2022 <u>0 Y 7 M 13 D</u> :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	AMINUL SIKDAR @ MD ANIMUL SIKDAR Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
5	CrI.A.(J)/15/2023 <u>20 Y 1 M 20 D</u> :WITH LCR 4 FILES, FIXED WITH I.A.(CrI.)/36/2023 in CrI.A.(J)/15/2023	PRANAB TALUKDAR AND ANR. Versus THE STATE OF ASSAM	MS R GOSWAMI (LEGAL- AID-COUNSEL)	PP, ASSAM
6	CrI.A.(J)/33/2023 <u>0 Y 5 M 28 D</u> :WITH OFFICE NOTE, LCR 4 FILES, FIXED	PRANAB TALUKDAR AND ORS. Versus THE STATE OF ASSAM		PP, ASSAM
7	CrI.A.(J)/33/2023 <u>0 Y 5 M 28 D</u> :WITH OFFICE NOTE, LCR 4 FILES, FIXED	GOPAL SAH Versus THE STATE OF ASSAM	MR. AZAD AHMED (AMICUS CURIAE)	PP, ASSAM
7	I.A.(CrI.)/506/2023 <u>0 Y 3 M 9 D</u> :WITH LCR 5 FILES in CrI.A./213/2023 WITH CrI.A./213/2023	HASIMUDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
8	I.A.(CrI.)/573/2023 WITH LCR 4 FILES in CrI.A./171/2023 WITH CrI.A./171/2023	HASIMUDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
8	I.A.(CrI.)/573/2023 WITH LCR 4 FILES in CrI.A./171/2023 WITH CrI.A./171/2023	BIPIN KUMAR AND ANR. Versus THE STATE OF ASSAM,	M PATHAK	PP, ASSAM
9	I.A.(CrI.)/639/2023 in CrI.A./331/2022 WITH CrI.A./331/2022	BIPIN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. P K DAS S DAS	PP, ASSAM
9	I.A.(CrI.)/639/2023 in CrI.A./331/2022 WITH CrI.A./331/2022	SALMA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR A RAHMAN	PP, ASSAM
10	I.A.(Civil)/2162/2023 WITH LCR in Mat.App./39/2022 WITH Mat.App./39/2022	SALMA BEGUM Versus THE STATE OF ASSAM AND ANR.	MS. M R DOLAI MR. A RAHMAN	PP, ASSAM
10	I.A.(Civil)/2162/2023 WITH LCR in Mat.App./39/2022 WITH Mat.App./39/2022	XXXXXXX Versus XXXXXXX	MR A HAWARI	MR H S KALSI
		XXXXXXX Versus XXXXXXX	MR H S KALSI	MR. S ISLAM MR A HAWARI
HEARING				
11	CrI.A./165/2016 CrI.A. 169/2016(D/O), P.B.-20 NOS., WITH LCR(KEPT IN SECTION)	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
12	WITH CrI.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
13	WITH CrI.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

14	WITH Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
15	WITH Crl.A./264/2016	GINAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
16	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
17	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
18	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
19	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRSSHEELA KH.	SC, NIA
20	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRSSHEELA KH. MR.M G SINGH	SC, NIA
21	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRSSHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
22	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
23	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA

24	Crl.A./211/2017 WITH LCR 6 FILES, P.B.-2	SRI MINESWAR GOGOI @ GUNDI Versus STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGOHAIN MR.G GORLOSA MR.F ABDULLAH MR. S BURAGOHAIN MR.M BORGOHAIN	PP, ASSAM
25	CRL.A(J)/50/2020 WITH LCR 5 FILES, P.B.-2	RADHAN KHARAI Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
26	CRL.A(J)/100/2020 5 Y 3 M 3 D :WITH OFFICE NOTE, P.B.-2	NITAI BHUMIZ Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
27	Crl.A./150/2021 WITH LCR 3 FILES, P.B.-2	BITUL MOHAN @ SINGH Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN MS. M B BORGOHAIN MR. B KHAKHLARY	PP, ASSAM
28	WP(C)/1707/2021 FIXED	DHANAPATI LAHKAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H K DAS MR. U PATHAK	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR. S B PRASAD	21-07-2023	To	04-08-2023
5)	MR M HALOI	26-07-2023	To	04-08-2023
6)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
7)	MR. N BARMAN	27-07-2023	To	04-08-2023
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19)	MR M Z AHMED	07-08-2023	To	09-08-2023
20)	MS B DUTTA	07-08-2023	To	09-08-2023
21)	MR. A M DUTTA	07-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2717/2023	NOOR JAMAL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR G CHAMUAH MR J A AHMED	PP, ASSAM
2	Bail Appln./2718/2023	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
3	Bail Appln./2719/2023	NITISH TRIBEDI Versus THE STATE OF ASSAM	MR A H AHMED	PP, ASSAM
4	Bail Appln./2723/2023	SAFIJUL MARAL Versus THE STATE OF ASSAM	MR. Y SIKDAR MS. K TALUKDAR	PP, ASSAM
MOTION				
5	Crl.Pet./291/2023 WITH LCR 5 FILES	BANFUL DEKA Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	PP, ASSAM
6	Crl.Pet./783/2023	TANKESWAR GOGOI Versus AMRIT KUMAR SONOWAL	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	
7	Crl.Pet./784/2023	JAMAL MARAL Versus THE STATE OF ASSAM AND ANR	MR D KALITA	PP, ASSAM
8	Crl.Pet./785/2023	MD. SARIFUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA MR M J DEURI MR. T DEORI	PP, ASSAM
9	Crl.Pet./786/2023	TITU REE @ TITHU REE @ BABUL REE Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER MR. A A R KARIM	PP, ASSAM
10	Crl.Pet./787/2023	SAJID KHAN Versus THE STATE OF ASSAM AND 2 ORS	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

11	Crl.Pet./788/2023	MD. ALAMGIR ALAM Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
12	Crl.Pet./789/2023	SANATAN DEY Versus THE STATE OF ASSAM	MR. D P CHALIHA MS M ROY	PP, ASSAM
13	Crl.Pet./790/2023	BARNALI DEKA Versus THE STATE OF ASSAM AND ANR	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
14	Crl.Pet./791/2023	RUNUMANI BEGUM Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
15	Crl.Pet./792/2023	RAMESH KUMAR KANOI AND ANR. Versus MOTILAL THAKUR	MR. D NATH MR D KALITA	
16	Crl.Pet./793/2023	MAFIDUL ISLAM Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
17	Crl.Pet./794/2023	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
18	AB/2630/2023	SHYAMSUNDAR MONDAL Versus THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI S N ULLAH	PP, ASSAM
19	AB/2683/2023	MOFIZUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
20	AB/2684/2023	MOYJUDDIN @ HABEJ MAYJUDDIN Versus THE STATE OF ASSAM AND ANR	MR N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
21	AB/2686/2023	DAYAL SINGHA Versus THE STATE OF ASSAM	MD A RAHMAN MR. S DAS MR. B GOGOI	PP, ASSAM
22	AB/2690/2023	BENUDHAR BORANG Versus THE STATE OF ASSAM	MR. S Y AHMED	PP, ASSAM
23	AB/2694/2023	RINKUL HOQUE @ RINKUL ALI @ BAITA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
24	AB/2698/2023	RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
25	AB/2699/2023	JANARDAN HAZARIKA Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
26	AB/2700/2023	GITUL PEGU Versus THE STATE OF ASSAM	MR. D GOGOI MR. P DEKA	PP, ASSAM
BAIL HEARING (BA)				
27	Bail Appln./2917/2022 WITH LCR, FIXED	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR Versus THE UNION OF INDIA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, NCB
28	WITH Crl.Pet./4/2023	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR. Versus THE UNION OF INDIA AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, NCB
29	Bail Appln./1745/2023 WITH CASE RECORD, FIXED	LONGJAM BROJEN Versus UNION OF INDIA	MR N J DAS MR M HASSAN	MR. S C KEYAL SC, NCB
30	Bail Appln./1826/2023 WITH LCR, OFFICE NOTE, FIXED	NEHA PADUN @ KARDONG Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM

31	Bail Appln./1859/2023 WITH LCR	PRABHAT RABHA Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
32	Bail Appln./1960/2023 WITH LCR, FIXED	AHMEDUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
33	Bail Appln./2133/2023 FIXED	RUPAM DEY AND 4 ORS. Versus THE UNION OF INDIA	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, NCB
34	Bail Appln./2147/2023 FIXED	ASHIQUE MONDAL @ LARJU MIAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
35	Bail Appln./2367/2023 WITH LCR, FIXED	MAZOM ALI @ MOJAM ALI Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
36	Bail Appln./2373/2023 FIXED	IMAN ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
37	Bail Appln./2437/2023 WITH OFFICE NOTE, LCR FILE, FIXED	RAJA TERON Versus STATE OF ASSAM	BASANTI CHETIA MR S AHMED	PP, ASSAM
38	Bail Appln./2455/2023 FIXED	ALIA BEGUM @ ALIYA BEGUM Versus THE STATE OF ASSAM	MR. U K BARMAN MD N ABED MR H ALI MR. R KONWAR	PP, ASSAM
39	Bail Appln./2578/2023 FIXED	UTTAM DAIMARY Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
40	AB/1611/2023 FIXED	FULCHAN ALI @ KALU AND 2 ORS Versus THE STATE OF ASSAM	MD A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM
41	AB/1615/2023	BAREK ALI @ ABDUL BAREK AND ANR Versus THE STATE OF ASSAM	MR J U AHMED MR K U AHMED MR S HUSSAIN MR. M ALOM	PP, ASSAM
42	AB/1720/2023	SOHEL AHMED Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
43	AB/1823/2023	DIPEN RABHA @ DIPEN CHANDRA RABHA Versus THE STATE OF ASSAM	MR D CHAKRABORTY MR D DAS MRS R BEGUM	PP, ASSAM
44	AB/2066/2023 FIXED	KIMI QUEEN BORO Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
45	AB/2134/2023	AMINUL ISLAM @ AMINUR ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
46	AB/2205/2023	NABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR S NOWAJ MR. N MAHAJAN	PP, ASSAM
47	AB/2273/2023 FIXED	KADAM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR K ISLAM MR A ALIM SK	PP, ASSAM

48	AB/2323/2023	PAMOR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A K SARMA MR H J TAMULI MR D KALITA MS ANKITA SAHARIA	PP, ASSAM
49	AB/2326/2023 FIXED	MD. KARIM ALI @ KARIM ALI Versus THE STATE OF ASSAM	BASANTI CHETIA MR S AHMED	PP, ASSAM
50	AB/2518/2023 FIXED	BAHAR ALI Versus THE STATE OF ASSAM	MR M HOQUE MS S DEVI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR. S B PRASAD	21-07-2023	To	04-08-2023
5)	MR M HALOI	26-07-2023	To	04-08-2023
6)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
7)	MR. N BARMAN	27-07-2023	To	04-08-2023
8)	MR. D SARAF	26-07-2023	To	07-08-2023
9)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
10)	MR. P MAHANTA	31-07-2023	To	04-08-2023
11)	MR. B RAHMAN	02-08-2023	To	11-08-2023
12)	MR J DAS	31-07-2023	To	01-09-2023
13)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
14)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
15)	MR. S SINHA	02-08-2023	To	17-08-2023
16)	MR. A K PURKAYASTHA	03-08-2023	To	04-08-2023
17)	MR. S SHARMA	03-08-2023	To	04-08-2023
18)	MR. R K BHATRA	09-08-2023	To	11-08-2023
19)	MR M Z AHMED	07-08-2023	To	09-08-2023
20)	MS B DUTTA	07-08-2023	To	09-08-2023
21)	MR. A M DUTTA	07-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/7092/2022	ANJANA CHOUDHARY AND 34 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU, MR B GOGOI SC FINANCE (R-5)
	WITH			
2	WP(C)/6781/2022	SUPRATIM NATH AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	G. GOSWAMI G UDDIN MR H I CHOUDHURY MR B P BORAH MS. P ADHIKARI	SC, ELEM. EDU , MR B GOGOI SC FINANCE (R-5)
	WITH			
3	WP(C)/7343/2022	NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
4	WP(C)/7270/2022	CHAN ALI SK. AND 2 ORS. Versus THE STATE OF ASSAM AND 25 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM
MOTION				
5	Tr.P.(C)./67/2023	KANCHAN DUTTA Versus RAJASHRI DAS @ RAJASHRI DUTTA	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	
ADMISSION				

6	CRP/11/2019 FIXED	TAPAN KR. DAS Versus AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.	MR. JYOTIRMOY ROY MR. P K ROYCHOUDHURY MR. D BARUAH MR. R C DAS MR. D MAZUMDAR MR S C DAS MR. A I Ali MR. S BISWAS MR V KUNDU MS D DEVI MR. C. SHIL MR S HUSSAIN MR P BURAGOHAIN	MR. B C DAS (R1, R2) MR. B C DAS (R1, R2) GA, ASSAM MR. M U MONDAL (R1, R2) MS. S K NARGIS MS. S K NARGIS MR. M HUSSAIN MD. I H KHAN (R1, R2) FOR CAVEATOR
7	CRP/156/2019 WITH LCR	SMT. PADUMI DEORI AND ANR. Versus SHANTANU SARMAH BORUAH	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A SATTAR FOR CAVEATOR
8	MFA/166/2019 WITH LCR	M/S DINESH SALES CORPORATION Versus UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN	MR H GUPTA SC, NF RLY
9	CRP(IO)/395/2019	M/S. GILLANDARS ARBUTHONT AND CO. LTD. AND ANR. Versus REENA TANTI AND ANR	MR. M DAS MR. N CHOUDHURY MR. B D DEKA	
10	WP(C)/7358/2021	RAMANI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA	GA, ASSAM SC, AG MR. S K MEDHI (R-6) SC, GHC SC, FINANCE
11	WITH WP(C)/1488/2023	RAMANI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	GA, ASSAM SC, AG SC, FINANCE SC, GHC
12	CRP/80/2022	SMT. ANIMA BARUAH AND 2 ORS. Versus BHUBANESWAR DAS	MR. S K GOSWAMI MR. R SHARMA	MR R SARMA MR R PATAR
13	WP(C)/308/2022	SURESH RAJBHAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D K KOTOKY MR. P S BHATTACHARYYA MS J K JAISWARA	GA, ASSAM SC, GHC SC, FINANCE
14	Mat.App./38/2023	XXXXXXX Versus XXXXXXX	MR. R DE MS. D DEVI	
15	Mat.App./39/2023	XXXXXXX Versus XXXXXXX	MR D K BORDOLOI	
16	WITH I.A.(Civil)/2175/2023 in Mat.App./39/2023	XXXXXXX Versus XXXXXXX	MR D K BORDOLOI	
16	FAO/43/2023	DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	GA, ASSAM
	WITH I.A.(Civil)/2166/2023 in FAO/43/2023	DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	GA, ASSAM
17	FAO/44/2023 B/O	RANJIT BHOWMIK Versus SIKHA DAS	MR. S BISWAS MR C GOGOI MS D DEVI	
18	FAO/45/2023 CAVT. NO.07572/023,	M/S MEE INFRASTRUCTURE PVT. LTD COMPANY AND 3 ORS. Versus SARALA KALITA AND 47 ORS.	MR. S D PURKAYASTHA MR. N DAS MD A ISLAM MS S.S.BORA	MR A K RAI MR B YADAV FOR CAVEATOR

	WITH I.A.(Civil)/2184/2023 in FAO/45/2023	M/S MEE INFRASTRUCTURE PVT. LTD COMPANY AND 3 ORS. Versus SARALA KALITA AND 47 ORS. GOPAL SARKAR Versus KANCHAN BISWAS SARKAR	MR. S D PURKAYASTHA MR. N DAS MD A ISLAM MS S.S.BORA MR. B CHOWDHURY	MR A K RAI MR B YADAV FOR CAVEATOR MR. A ROSHID MS. T BEGUM
19	CRP(IO)/72/2023 B/O			
	WITH I.A.(Civil)/1770/2023 in CRP(IO)/72/2023	KANCHAN BISWAS SARKAR, Versus GOPAL SARKAR	MR. A ROSHID MS. T BEGUM	MS. B CHOWDHURY
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
20	SAO/4/2023 CAVT. NO.07042/023, FIXED	SHRI PRADIP AGARWALLA Versus SMTI VEENA DEVI AGARWALA	MR G SAHEWALLA MR S SANCHETI MR. A SANCHETI MR. U GOSWAMI MR. R C SANCHETI	MR. A SATTAR FOR CAVEATOR
	WITH I.A.(Civil)/2005/2023 in SAO/4/2023	SHRI PRADIP AGARWALLA Versus SMTI VEENA AGARWALA	MR G SAHEWALLA MR S SANCHETI MR. A SANCHETI MR. U GOSWAMI MR. R C SANCHETI	MR. A SATTAR FOR CAVEATOR
21	RSA/105/2023	ON THE DEATH OF SIBA PRASAD BANERJEE HIS LEGAL HEIRS NAMELY APU BANERJEE AND ORS. Versus ON THE DEATH OF SRI GHANA BORGOHAIN HIS LEGAL HEIRS NAMELY NILIMA BORGOHAIN AND ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	
	WITH I.A.(Civil)/1712/2023 in RSA/105/2023	ON THE DEATH OF SIBA PRASAD BANERJEE HIS LEGAL HEIRS NAMELY APU BANERJEE AND ORS. Versus ON THE DEATH OF SRI GHANA BORGOHAIN HIS LEGAL HEIRS NAMELY NILIMA BORGOHAIN AND ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	
22	RSA/115/2023	ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS Versus SRI TARA MOHAN BISWAS AND 7 ORS	MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR S Z AHMED	MR. J DEKA
		<u>ORDERS</u>		
23	RSA/138/2006 FIXED	SAMSUL HAQUE and ORS Versus FATIK ALI and ORS	MR. I HUSSAIN MR. R ALI	MR. D A KAIYUM MR. N UDDIN MR. M DUTTA
24	Intest.Cas./1/2011 WITH LCR	LAXMI NARAYAN AGARWALA and ANR, Versus BRIJ KISHORE GUPTA and ORS,	MR.P K KALITA MR.G J SAIKIA MR.N DAS	MR.S S SHARMA MR. D MOZUMDER MRG JALAN MS.F KHAN MR. S BISWAS MR. H BURAGOHAIN MS D DEVI
	WITH MC/217/2011 in Intest.Cas./1/2011	LAXMI NARAYAN AGARWALA and ANR, Versus BRIJ KISHORE GUPTA,	MR.P K KALITA MR.G J SAIKIA MR.N DAS	
	WITH MC/480/2011 in Intest.Cas./1/2011	BRIJ KISHORE GUPTA, Versus LAXMI NARAYAN AGARWALA and ANR,	MR.S S SHARMA MRG JALAN MS.F KHAN	MR.P K KALITA MR.G J SAIKIA MR.N DAS

	WITH MC/800/2011 in Intest.Cas./1/2011	SAVITRI DEVIAGARWALA and 7 ORS Versus BRIJ KISHORE GUPTA and ORS,	MR.P K KALITA MR. N ALAM MR.G J SAIKIA MR.N DAS MR A K RAI MR K JAIN MS. N RAI MR S JAFRI MR. S ALAM	MR.S S SHARMA MRG JALAN MS.F KHAN
25	Intest.Cas./4/2011 WITH LCR	RAHINI BRAHMA NARZARY AND 2 ORS Versus RANENDRA BRAHMA AND ORS	MR.B B NARZARI MR.A R SHOME MR.S CHAUHAN MR.S CHOUHAN	
26	CRP(IO)/68/2014	MONIKANTA PEGU Versus LAKHINATH PAYENG and 4 ORS	MR.B GOSWAMI MR.A HASSAN	MS.I DEKAR- 1and2
27	RSA/199/2015 WITH LCR, FIXED	ON THE DEATH OF HAFEZUDDIN MOLLAH HIS LEGAL HEIRS AMANULLAH MOLLAH and 6 ORS Versus ON THE DEATH OF MD SOBAHAN KHAN HIS LEGAL HEIRS JABEDA KHATUN and 17 ORS	MR G J SAIKIA MR. B J MUKHERJEE MS R SAHA	MR. B BANERJEE MR. A ROSHID MS. M R DEVI
	WITH I.A.(Civil)/1908/2017 in RSA/199/2015	ON THE DEATH OF HAFEZUDDIN MOLLAH HIS LEGAL HEIRS AMANULLAH MOLLAH and 6 ORS Versus ON THE DEATH OF MD SOBAHAN KHAN HIS LEGAL HEIRS JABEDA KHATUN and 17 ORS	MR.B D DEKA MS.S MEDHI	MS.M R DEVI MR.A RASHID
	WITH I.A.(Civil)/1921/2023 in RSA/199/2015	ON THE DEATH OF HAFEZUDDIN MOLLAH HIS LEGAL HEIRS AMANULLAH MOLLAH AND 6 ORS Versus ON THE DEATH OF MD. SOBAHAN KHAN HIS LEGAL HEIRS AND ORS	MR. B J MUKHERJEE MS R SAHA	MR. A ROSHID MS. M R DEVI
28	RSA/193/2018 WITH LCR	ON THE DEATH OF APPELLANT (AZIZUL ISLAM), HIS LEGAL HEIRS Versus NUR HUSSAIN AND 13 ORS	MS. R CHOUDHURY MR. D CHAKRABARTY MS. S S ZIA	MR. M DUTTA (R1-R8) MS. M BARMAN (R1-R8) MR. M ISLAM (R1-R8) MR. C K S BARUAH GA, ASSAM MS. K DAS (R1-R8)
29	RSA/298/2018	MUSTT. ALEKA BANU and 3 ORS Versus MD RAFIQULLAH DEWAN and ANR	MR. D MAZUMDAR MR.P BORAH MS. H SARMA MR.P SHARMA MR.B C SAIKIA	
30	RSA/310/2018	SMTI IRA BARUAH and 3 ORS, Versus ANITA RAO	MR. A K PURKAYASTHA MR.M J BARUAH	MR.N DEKA MR.D DEKA
31	I.A.(Civil)/2952/2019 WITH LCR in RSA/224/2012 WITH RSA/224/2012	ANUPAMA GHOSH AND 3 ORS Versus BIRENDRA CH. GHOSH AND 6 ORS BIREDRA CH GHOSH and 3 ORS Versus KASHIRAM AGARWALA and 3 ORS	MR. M U MAHMUD MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY	MR M GARODIA MR.R DAS MR.M GARODIA
	WITH I.A.(Civil)/2953/2019 in RSA/224/2012	ANUPAMA GHOSH AND 3 ORS Versus BIRENDRA CH. GHOSH AND 6 ORS	MR. M U MAHMUD	MR M GARODIA

	WITH I.A.(Civil)/2954/2019 in RSA/224/2012	ANUPAMA GHOSH AND 3 ORS Versus BIRENDRA CH. GHOSH AND 6 ORS	MR. M U MAHMUD	MR M GARODIA
	WITH I.A.(Civil)/341/2023 in RSA/224/2012	ON THE DEATH OF BIRENDRA CH. GHOSH Versus KASHIRAM AGARWALA AND 3 ORS	MR S H MAHMUD MR S ISLAM	MR R DAS MR. M GARODIA
	WITH I.A.(Civil)/1283/2023 in RSA/224/2012	ON THE DEATH OF BIRENDRA CH GHOSH Versus KASHIRAM AGARWALA and 3 ORS	MR S H MAHMUD MR. S. SUR	
	WITH I.A.(Civil)/1815/2023 in RSA/224/2012	DILIP CH GHOSH and ORS Versus ON THE DEATH OF LULU KR. AGARWALA, HIS LEGAL HEIRS KIRAN AGARWALA AND ORS.	MR S H MAHMUD	MR M GARODIA
32	I.A.(Civil)/540/2021 WITH LCR in MFA/49/2014 WITH MFA/49/2014	SMT. MANJULA CHOUDHURY Versus SMT. SITALA CHOUDHURY AND ANR	MR. S P ROY	MRS. A GAYAN
		SMT. SITALA CHOUDHURY, Versus SMT. MANJULA CHOUDHURY and ANR,	MRS A GAYAN MR.I HAQUE MR.S SINGHA	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.B BAISHYA MRSP R MAHANTA(R-2) MR.R P N SINGH
33	MFA/73/2022 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus RINKU DAS AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	MR. K BHATTACHARJEE MR. S DAS MS B TALUKDAR
34	CRP/98/2022 B/O	M/S BIJAY KUMAR AGARWAL AND SONS (HUF) Versus M/S A T M CARGO MOVERS	MR. O P BHATI MR T C DAS MR. P SARMA	
35	Review.Pet./157/2022 in WP(C)/5172/2016 (D/O)	UNION OF INDIA AND 3 ORS. Versus EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	MR. R MAZUMDAR
36	I.A.(Civil)/3357/2022 B/O in Mat.App./12275/2022 WITH Mat.App./12275/2022 (Filing Number)	XXXXXXX Versus XXXXXXX Versus XXXXXXX	MR P K DAS MR. M BARUAH MR P K DAS	MR. S MITRA MR A K BORO
37	I.A.(Civil)/3548/2022 WITH LCR in RSA/178/2022 WITH RSA/178/2022	MOIN UDDIN LASKAR AND ANR . Versus ISMAIL ALI LASKAR AND 4 ORS .	MR. J LASKAR MR R DAS	
		MOIN UDDIN LASKAR AND ANR . Versus ISMAIL ALI LASKAR AND 4 ORS .	MR. J LASKAR MR R DAS	MR. T U LASKAR (R-1,2) MR. N DHAR (R-1,2) MS. U BARUAH (R-1,2)
38	I.A.(Civil)/3844/2022 FIXED in MACApp./15265/2019 WITH MACApp./15265/2019 (Filing Number)	KRISHNA RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS. KRISHNA RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. DITUL DAS MR. B J TALUKDAR	

39	Review.Pet./7/2023 in WP(C)/7215/2018 (D/O)	THE STATE OF ASSAM AND ANR. Versus BOBBY DEKA AND 16 ORS.		MR. S KATAKI (R- 1, 3-6, 8-11, 13-15, 17) MR B P BORAH (R-2,7,12 & 16) MS. R DUTTA (R- 1, 3-6, 8-11, 13-15, 17)
40	WITH Cont.Cas(C)/498/2022	RINA PAUL AND 2 ORS Versus BIVASH MODI AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D KALITA (R-1,2) MR. D NATH (r-1,2)
41	WITH Cont.Cas(C)/534/2022	MS. BOBBY DEKA AND 12 ORS Versus MUKESH CHANDRA SAHU AND ANR	MR. S KATAKI MS. R DUTTA	MR. D NATH
42	RSA/18/2023 FIXED	REJIYA KHATUN Versus AKBAR KHA AND 6 ORS .	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	
43	Cont.Cas(C)/212/2023 FIXED	KAMINI DEVI @ KAMINI Versus BHESH BAHADUR PURI	MR R A RONGMEI MR D KAMEI	GA, ASSAM MR. J. ALI MR. M. P. SARMA MS. B M CHHETRI MS R A MOSTAFI MR. T R GOGOI
44	WITH RSA/32/2023 CAVT. NO. 01522/023, WITH I.A.(Civil)/621/2023 in RSA/32/2023	KAMINI DEVI Versus BHESH BAHADUR PURI	MR D KAMEI	MR. M P SARMA FOR CAVEATOR
		KAMINI DEVI Versus BHESH BAHADUR PURI	MR D KAMEI	MR J ALI MR. M P SARMA MS R A MOSTAFI MS. B M CHETRI FOR CAVEATOR
45	Cont.Cas(C)/462/2023	ANANTA RAM KALITA AND ANR Versus M. N. DAHAL	MR S MUKTAR	
46	I.A.(Civil)/600/2023 in RSA/107/2012 WITH RSA/107/2012	MD. MANIZAMAN HAZARIKA Versus ON THE DEATH OF FULJAN BIBI	MS. A DAS	MR A SHARMA
		MANIZAMAN HAZARIKA Versus ON DEATH OF FULJAN BIBI HER LEGAL HEIR - MD. KAMRUL HAZARIKA and ORS.	MS.G DEKA MS.A DAS MS.P CHAKRABORTY	MR. T U LASKAR MR.H RAHMAN(R- 1-4&6) MRA SHARMAR- 1-4and6 MRA SHARMAR- 1-4and6
	WITH I.A.(Civil)/601/2023 in RSA/107/2012	MANIZAMAN HAZARIKA Versus ON THE DEATH OF FULJAN BIBI	MS. A DAS	MR A SHARMA
	WITH I.A.(Civil)/603/2023 in RSA/107/2012	MANIZAMAN HAZARIKA Versus ON THE DEATH OF FULJAN BIBI	MS. A DAS	MR A SHARMA
47	I.A.(Civil)/1563/2023 WITH LCR in RSA/148/2017 WITH RSA/148/2017 STAY PTN.	ON THE DEATH OF HATEM ALI Versus MD RAHIM ALI @ ABDUR RAHIM AND ANR H	MR. N N JHA MS M SAHOO	MS. R CHOUDHURY
		ON THE DEATH HATEM ALI HIS LEGAL HEIRS MUSSTT KHABIRAN NESSA and 3 ORS Versus MD RAHIM ALI @ ABDUR RAHIM and ANR	MR. N N JHA MR.S RANA MR.J P KACHARI MS M SAHOO MR.L K BORAH	MS.A BEGUM MS.N BEGUM MRS.R CHOUDHURY
48	I.A.(Civil)/1857/2023 in RSA/182/2016(D/O), WITH LCR in RSA/182/2016	ON THE DEATH OF JOYDEV DUTTA Versus SRI BADAL CH. PAUL and 3 ORS	MR. R P SARMAH MR. D MAZUMDAR MR. D DOLEY MR. S BISWAS MR C GOGOI MS A DEKA	MS. S D GUPTA (r-2 to 4) MS S DASGUPTA (r-2 to 4)

	WITH I.A.(Civil)/1858/2023	ON THE DEATH OF JOYDEV DUTTA Versus SRI BADAL CH. PAUL and 3 ORS	MR. D MAZUMDAR MR. S BISWAS MR C GOGOI	MS S DASGUPTA
	WITH I.A.(Civil)/1859/2023	ON THE DEATH OF JOYDEV DUTTA Versus SRI BADAL CH. PAUL and 3 ORS	MR. D MAZUMDAR MR. S BISWAS MR C GOGOI	MS S DASGUPTA
49	I.A.(Civil)/2021/2023 in CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus ON THE DEATH OF TAJ UDDIN HIS LEGAL HERIS	MR M J QUADIR MR S S ISLAM MS S AHMED	
	WITH CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS	M J QUADIR	MR S DAS (r-1 to 3 to 6) MR.G SARMA MR K DEKA (r-1 to 2)
50	I.A.(Civil)/2029/2023 WITH LCR in Mat.App./19/2018	XXXXXXX Versus XXXXXXX	MS. R B BORA	MS. R D MOZUMDAR
	WITH Mat.App./19/2018	XXXXXXX Versus XXXXXXX	MS R D MAZUMDAR MR. D BORAH R SARMA	MS. P BHATTACHARYA MS. R B BORA MS. M KALITA
	WITH MC/59/2023 in Mat.App./19/2018	XXXXXXX Versus XXXXXXX	MS. R B BORA	MS. R D MOZUMDAR
51	I.A.(Civil)/2189/2023 in MACApp./7761/2023	ORIENTAL INSURANCE CO. LTD. Versus SANJIT BALMIKI AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./7761/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SANJIT BALMIKI AND 3 ORS. A	MR. S K GOSWAMI	
	WITH I.A.(Civil)/7762/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SANJIT BALMIKI AND 3 ORS. A	MR. S K GOSWAMI	
<u>HEARING</u>				
52	MFA/92/2017 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus MALEKA KHATUN and 2 ORS	MR.R C PAUL MS.S ROY	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR
<u>STAY MATTERS</u>				
53	CRP(IO)/85/2021 FIXED	SMTI JOYMONI BASUMATARY AND 2 ORS Versus SMTI REBIKA @ RIBEKA BASUMATARY AND 3 ORS.	MR. B C DAS MR. A R SHOME MR. P MAZUMDER	MR S CHAUHAN (R-1,4) MR. ABU JAHD (R-2) MR B PUSHILAL (R-1,4)
54	CRP/50/2023 CAVT. NO.04312/023, B/O	T.K. ENGINEERING CONSORTIUM PRIVATE LTD. AND 5 ORS. Versus TECHCON INFRASTRUCTURE PVT. LTD.	MR. D MOZUMDER MR. S K DEORI MS. SOMILA MR. D MAZUMDAR	MR. O P BHATI

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR. S B PRASAD	21-07-2023	To	04-08-2023
5)	MR M HALOI	26-07-2023	To	04-08-2023
6)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
7)	MR. N BARMAN	27-07-2023	To	04-08-2023

8)	MR. D SARAF	26-07-2023	To	07-08-2023
9)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
10)	MR. P MAHANTA	31-07-2023	To	04-08-2023
11)	MR. B RAHMAN	02-08-2023	To	11-08-2023
12)	MR J DAS	31-07-2023	To	01-09-2023
13)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
14)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
15)	MR. S SINHA	02-08-2023	To	17-08-2023
16)	MR. A K PURKAYASTHA	03-08-2023	To	04-08-2023
17)	MR. S SHARMA	03-08-2023	To	04-08-2023
18)	MR. R K BHATRA	09-08-2023	To	11-08-2023
19)	MR M Z AHMED	07-08-2023	To	09-08-2023
20)	MS B DUTTA	07-08-2023	To	09-08-2023
21)	MR. A M DUTTA	07-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 46-94), ALONGWITH THE FOLLOWING
MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2691/2023	MD. SAHABUDDIN KAZI @ MD SIHABUDDIN KAZI @ MD SHABUDDIN Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY MR. S KAUR	PP, ASSAM
MOTION				
2	WP(C)/7223/2022 B/O	BATCHARAMUKH SOONMOINA YUBAK SANGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A KHANIKAR R L CHUTIA	GA, ASSAM
	WITH I.A.(Civil)/3672/2022 in WP(C)/7223/2022	BATCHARAMUKH SOONMOINA YUBAK SANGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A KHANIKAR	SC, AFDC
3	WP(C)/4104/2023	ABDUL ZABBAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	SC, WATER RESOURCE
4	WP(C)/4141/2023	SAIDUL AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	SC, WATER RESOURCE
5	WP(C)/4178/2023	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	SC, P AND R.D.
6	WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON	SC, IRRIGATION

7	WP(C)/4190/2023 CAVT. NO.06692/023,	THE BOARD OF DIRECTORS (BOD) OF UTTAR BAGURIBARI GPSS LTD., BARPETA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY	SC, CO OP GA, ASSAM MR. M I HUSSAIN (FOR CAVEATOR) N. UDDIN (FOR CAVEATOR) SK ABDULLAH (FOR CAVEATOR)
8	WP(C)/4225/2023	FAKHAR UDDIN AND 39 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE
9	WP(C)/4238/2023	SAIDUL AHMED @ MD SAIDUL AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, WATER RESOURCE
10	WP(C)/4246/2023	SALESWAR DAIMARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N D SARMA MR D MAHANTA K KAKATI	SC, P AND R.D. SC, BTC
11	WP(C)/4262/2023	JAYFUL NESSA AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M KHAN MR T T MONI MR. R I DEWAN	GA, ASSAM
12	WP(C)/4269/2023	JUBARAJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	G. DAS J SHARMA MR. P THAKURIA S MEDHI	GA, ASSAM
13	WP(C)/4280/2023	ASSRAFUN NESSA Versus THE STATE OF ASSAM AND 4 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM
14	WP(C)/4290/2023 FIXED	ABU TAHER AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	M K BORAH MS. P. KASHYAP	SC, P AND R.D. GA, ASSAM
15	WP(C)/4293/2023	ABDUL BAREK Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR A R BHUYAN (R8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (R8)
16	WP(C)/4379/2023 CAVT. NO.07282/023,	RANJIT BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS C DAS	SC, P AND R.D. MR. H C SARMA FOR CAVEATOR
17	WP(C)/4401/2023	ARUP KUMAR GHOSH Versus THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR. R I MONDAL	SC, HEALTH SC, NRHM SC, PWD SC, FINANCE
18	WP(C)/4411/2023	AMAL BHOWMIK Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR	GA, ASSAM SC, EXCISE DEPTT.
<u>ADMISSION</u>				
19	WP(C)/2365/2019	MANORANJAN MEDHI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	SC, APDCL
20	WP(C)/4353/2021	12 NO. JIA KALAHAI MSSS LIMITED Versus THE STATE OF ASSAM AND 6 ORS.	MR S KHOUND MR. K MOHAMMED	DR. B AHMED (R-7) GA, ASSAM MR. S DAS (r-7) MR M CHETIA
21	WP(C)/6449/2021 WITH RECORDS	JANASADHARAN NEWSPAPER EMPLOYEES UNION Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH	GA, ASSAM MR T CHAKRABORTY (R-2) MR. D CHOUDHURY (R-2)
22	WP(C)/3079/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)

WITH				
23	WP(C)/6026/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MR. A PAUL	GA, ASSAM MR. N C DAS MS. M DEVI (r-7) MR. A DAS (r-7) MS M BORAH (r-7)
24	WP(C)/4073/2022 (INSTRUCTION IN SEALED COVER IS WITH JOINT REG.(JUDL.))	SMT. KABITA GHOSE @ KABITA DAS Versus THE UNION OF INDIA AND 7 ORS.		GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/7442/2022 FIXED	GHANA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	MR. T J MAHANTA (R6) GA, ASSAM MS A DAS (R6) MS. P BHATTACHARYA (R6) MR. A BORUA (R6) SC, FISHERY
26	WP(C)/260/2023	NURAL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. A M KHAN MR Z RAHMAN	GA, ASSAM
27	WP(C)/573/2023 FIXED	DAKHIN SALMARA MATSYAJIBI FISHERY CO-OPERATIVE SOCIETIES LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	SC, P AND R.D. (R 4 & 5) GA, ASSAM
28	WP(C)/578/2023 FIXED	SUNIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MRS. R RONGMEI MS. D J BORAH	SR. GA, ASSAM
29	WP(C)/1205/2023 B/O	ABDUL GOFUR Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE
30	WP(C)/2716/2023	THE GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, GHC SC, FINANCE
31	WP(C)/3973/2023 CAVT. NO.07032/023, FIXED	M/S DIBRU DANGARI RIVER PART-I MEEN SAMABAY SAMITI LIMITED AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A B T HAQUE	GA, ASSAM R SARMA FOR CAVEATOR
ORDERS				
32	Cont.Cas(C)/297/2022 FIXED	NARAYAN DEKA Versus ANURAG GOEL AND ANR	MS M HAZARIKA MS. S NEWAR MR D KHAN	MR. D SAIKIA MR. S BORA MR. R K MUSHAHARY
33	Cont.Cas(C)/642/2022 FIXED	FAZLUL MANNAN Versus ANURAG GOEL	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MS. D MAHANTA	MR. B CHOUDHURY MR P NAYAK
34	Cont.Cas(C)/655/2022 FIXED	MD. NURUL HOQUE Versus ANURAG GOEL , IAS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	MR. B CHOUDHURY MR P NAYAK
35	Cont.Cas(C)/665/2022 FIXED	SUBAL CHANDRA SAHA Versus ANURAG GOEL AND ANR	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MS N NEWME	MR. B CHOUDHURY (R1) MR P NAYAK (R1)
36	Cont.Cas(C)/669/2022 FIXED	FAZLUL MANNAN Versus ANURAG GOEL	MR. U K NAIR MR. A BORO MS. D MAHANTA MS. L DAS	MR. B CHOUDHURY MR P NAYAK

37	Cont.Cas(C)/674/2022 FIXED	MANAJ KUMAR BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1,2) MR. B CHOUDHURY (r-1,2) MR. S BORA (r-1,2) MR P NAYAK MR. R K MUSHAHARY
38	Cont.Cas(C)/676/2022 FIXED	MANAJ KUMAR BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1,2) MS. R B BORA (r-1,2) MR. S R RABHA MR. R K MUSHAHARY (r-1,2)
39	Cont.Cas(C)/697/2022 FIXED	PREMJIT BORO Versus ANURAG GOEL	MR. A BORO MS. D MAHANTA	MR. D SAIKIA MR. S R RABHA MR. R K MUSHAHARY
40	Cont.Cas(C)/359/2023	JANAK LAL BASUMATARY Versus BINITA PEGU	MR. B C DAS MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH	
41	Cont.Cas(C)/442/2023	DEBANANDA DOLEY Versus ASHISH KUMAR BHUTANI AND 2 ORS. (E)	MR. L GOGOI	
42	Cont.Cas(C)/443/2023	SUDHANG KUMAR BRAHMA Versus ANURAG GOEL AND 2 ORS	MR. K P PATHAK MR. D GOGOI	
43	Cont.Cas(C)/444/2023	SUDHANG KUMAR BRAHMA Versus ANURAG GOEL AND 2 ORS	MR. K P PATHAK MR. D GOGOI	
44	Cont.Cas(C)/446/2023	SUDHANG KUMAR BRAHMA Versus ANURAG GOEL AND 2 ORS	MR. K P PATHAK MR. D GOGOI	
45	Cont.Cas(C)/447/2023	SUDHANG KUMAR BRAHMA Versus ANURAG GOEL AND 2 ORS	MR. K P PATHAK MR. D GOGOI	
46	Cont.Cas(C)/454/2023	ANSUMWI NARZARY Versus AKASH DEEP AND ANR	MR. A BORO MR. D THAOSEN H. DAIMARY	
47	Cont.Cas(C)/455/2023	ANSUMWI NARZARY Versus AKASH DEEP AND ANR	MR. A BORO MR. D THAOSEN H. DAIMARY	
48	Cont.Cas(C)/464/2023	MIHIR DEKA @ MIHIR CH DEKA Versus PABAN KR. BARTHAHAKUR AND 4 ORS.	G. DAS J SHARMA MR. P THAKURIA S MEDHI	
49	Cont.Cas(C)/465/2023	BHABA KANTA NATH Versus PABAN KUMAR BARTHAHAKUR AND 4 ORS	G. DAS J SHARMA MR. P THAKURIA S MEDHI	
50	WP(C)/3743/2023 B/O	THEROSWANGBI SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR. S B PRASAD	21-07-2023	To	04-08-2023
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9)	MR. N HOSSAIN	27-07-2023	To	15-08-2023

10)	MR. P MAHANTA	31-07-2023	To	04-08-2023
11)	MR. B RAHMAN	02-08-2023	To	11-08-2023
12)	MR J DAS	31-07-2023	To	01-09-2023
13)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
14)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
15)	MR. S SINHA	02-08-2023	To	17-08-2023
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18)	MR. R K BHATRA	09-08-2023	To	11-08-2023
19)	MR M Z AHMED	07-08-2023	To	09-08-2023
20)	MS B DUTTA	07-08-2023	To	09-08-2023
21)	MR. A M DUTTA	07-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday, 4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 61-113), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2181/2023	BHASKAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS	GA, ASSAM SC, IRRIGATION
2	WP(C)/2460/2023	GOUTAM RAI Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, WATER RESOURCE
3	WP(C)/2521/2023	BAHARUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, FINANCE
4	WP(C)/3180/2023	SMTI JUNITI DEKA Versus THE STATE OF ASSAM AND 5 ORS	MS. B BARUAH MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI	GA, ASSAM SC, FOREST
5	WP(C)/4119/2023 FIXED	ABDUL BAKI SHEIKH Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
6	WP(C)/4305/2023 FIXED	NABADWIP NANDI Versus THE STATE OF ASSAM AND 9 ORS.	MR. P J PHUKAN MR. N D SARMA MR. ARIF AHMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
7	WP(C)/4382/2023	KUMAR SANJIT KRISHNA Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P P MEDHI	GA, ASSAM
8	WP(C)/4388/2023	BITTU BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	GA, ASSAM SC, FINANCE
9	WP(C)/4392/2023	SALIM HASSAN KAZI Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION
10	WP(C)/4400/2023	BHUBANESWARI CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. R DE MS. D PATHAK	SC, HEALTH

11	WP(C)/4402/2023	MONESWAR DOIMARY Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MS D DAS	GA, ASSAM SC, REVENUE
12	WP(C)/4404/2023	ANIL KALITA Versus THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	SC, PWD ROAD
13	WP(C)/4407/2023	JANMAJIT DAS AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
14	WP(C)/4409/2023	TULYA CHETIA Versus THE OIL INDIA LIMITED AND 6 ORS	MR A R BHUYAN MR S ABDULLAH	SC, O I L
15	WP(C)/4415/2023 B/O	ABDUR ROUF AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	GA, ASSAM SC, FOREST
16	WP(C)/4424/2023	KAMINI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, AG SC, IRRIGATION
17	WP(C)/4425/2023	NAYANJYOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR A NATH MR N SARMA	GA, ASSAM SC, BTC SC, EXCISE DEPTT.
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
18	I.A.(Civil)/2011/2023 in Cont.Cas(C)/406/2022 WITH Cont.Cas(C)/406/2022	BHUBON CHANDRA DAS, Versus RAJESH PRASAD AND 8 ORS. BHUBON CHANDRA DAS Versus RAJESH PRASAD AND 5 ORS.	MS. B BHUYAN MS P.BORAH MS M.CHAKRABORTY MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. B GOGOI MR. B GOGOI SC, FINANCE DEPTT. MR. N UPADHAYAY MR. B GOGOI SC, FINANCE DEPTT. SC, IRRIGATION
<u>ADMISSION</u>				
19	WP(C)/6613/2016 FIXED WITH	ARUP DAS Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
20	WP(C)/6689/2016 WITH	ABANI DAS Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MRS P RAI MR U SARMA MR.H BEZBARUAH MS.R DUTTA	MR. B CHAKRAVARTY (C.G.C) ASSTT.S.G.I.
21	WP(C)/6886/2016	DHANANJAY CHAUHAN Versus THE UNION OF INDIA and 4 ORS	MR. R MAZUMDAR MRS P RAI MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MR. S K MEDHI (C.G.C.) ASSTT.S.G.I.
22	WP(C)/5724/2017 FIXED	AJANTA MAHANTA and 73 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR. G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. D SWAMI MD. ASLAM	MR. B D DAS, SR. ADV. MR. T J MAHANTA (SC, AEGCL, R-5) MRS. R DEKA (R-4) MR. H K SARMA (R-4) MS. P BHATTACHARYA (SC, AEGCL, R-5) MR. K D SARMA (SC, APDCL) MR. A BORUA (SC, AEGCL, R-5) MS K. PHUKAN (SC, AEGCL, R-5) SR. SC, APGCL (R-4)

23	WP(C)/2207/2018	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
24	WP(C)/8352/2018 B/O	SAKWAT HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN S BEGUM	GA, ASSAM
25	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
26	WP(C)/447/2020 FIXED	SMT. SAYA BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, HEALTH SC, BTC
27	WP(C)/1802/2021 FIXED	GUNJAN PRASAD SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH	GA, ASSAM MS. M KATAKY (SC, ANIMAL HUSBANDRY AND VETERINARY DEPARTMENT) SC, FINANCE
28	WP(C)/2135/2021	PINKU ROY AND 26 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. P P DAS MR S K SARKAR MD H R AHMED (P3, P7, P9, P11, P18, P19) MRS V L BHATTACHARJEE MRS P BORAH MR B DEKA	ASSTT.S.G.I.
29	WP(C)/4431/2021 FIXED	BIPLAB MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR. A AHMED MR J P KACHARI U U KHAN MR. F A FAROOQUE MS N.KAZI	GA, ASSAM SC, PWD
30	WP(C)/7141/2021	DULUMONI BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K SARMA MS. S S SAIKIA MR H DAS	GA, ASSAM SC, APSC
31	WP(C)/5299/2022 B/O	DIBYAJYOTI BORAH AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. U K NAIR MR A CHAKRABORTY MS N NEWME	SC, FOREST
32	WP(C)/5977/2022	THE PURBANCHAL EDUCATIONAL WELFARE SOCIETY (PEWS) Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. U K DAS MS. B D SARMAH MS. H THAKURIA	GA, ASSAM MR. Y S MANNAN (R-2) MR. T BAIDYA (r-2) MS. A S BAIDYA (r-2) MS N DEKARAJA (R-2) MS S DAS (r-2) MR B YADAV (r-2)
33	WP(C)/6859/2022	JNANA RANJAN DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA	SC, FOREST
34	WP(C)/246/2023 FIXED	BHASKAR OJAH Versus THE STAE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MR. H G HAZARIKA	GA, ASSAM
35	WP(C)/474/2023	BHUMITA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MD K RAHMAN	GA, ASSAM SC, FINANCE
36	WP(C)/495/2023	A K SAHKIL AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, P H E
37	WP(C)/1132/2023	RUHUL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A H ALAMGIR	SC, ELEM. EDU SC, HEALTH

38	WP(C)/1596/2023 B/O	AKASHDEEP CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MS. L WAJEEDA MR. T K DEY	GA, ASSAM SC, IRRIGATION
39	WP(C)/1718/2023 B/O	PRASANTA DHAR Versus THE STATE OF ASSAM AND 4 ORS	MR D K ROY	GA, ASSAM SC, TRANSPORT SC. WATER RESOURCE DEPTT.
40	WP(C)/2075/2023 B/O	PLABON DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, P H E
41	WP(C)/2464/2023 B/O	KRISHNA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI C. DEKA	GA, ASSAM SC, IRRIGATION
42	WP(C)/2473/2023 B/O	BIJOY LAKHI BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI C. DEKA	GA, ASSAM SC, IRRIGATION
43	WP(C)/3896/2023 FIXED	NILKANTA SINHA Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, AG SC, PWD SC, FINANCE SC, DIMA HASAO
<u>BAIL HEARING</u>				
44	AB/1822/2023 FIXED	PRADIP GOGOI Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
<u>ORDERS</u>				
45	WP(C)/1333/2011 FIXED	HARA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR.R P SARMAH MR D BARUAH MR N N UPADHYAYA MR.K GOGOI MR. B B KAKATI MR.S UPADHAY MR.T DEORI MR.K K UPADHYAY	GA, ASSAM MR.M H RAJBARBHUIYAN(R-18) MR.G BAISHYA SC, AG MR.J I BORBHUIYA MS.P HATIGAYARI(R-18) MR.W RAHMAN(R-18) SC, P H E SC, IAAD SC, N C HILLS
46	MC/37/2023 WP(C)/4397/2018(D/O) in WP(C)/4397/2018	MATIN UZ ZAMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BARUA MR U SARMA	GA, ASSAM MS. M D BORAH, SC,WMD SC, W M D SC, FINANCE DEPTT.
47	I.A.(Civil)/1196/2023 in WP(C)/3408/2022 WITH WP(C)/3408/2022	DIPAK HAZARIKA, Versus THE STATE OF ASSAM AND 3 ORS. DIPAK HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BHUYAN MRS. R S DEURI MS. B BHUYAN MR. T DEURI MRS. R S DEURI	SC, FINANCE AND TAXATION SC, FINANCE
48	I.A.(Civil)/1966/2023 FIXED in WP(C)/64/2015 WITH WP(C)/64/2015	BIJOY KR. DAS and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS BIJOY KR. DAS and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.P K GOSWAMI MR.B P BORAH MRB TAID MR.P J DUTTA	SC, TRANSPORT MR.H R A CHOUDHURY(R-5&6) MR. U K NAIR (r-5) MS.E YASMIN(R-5&6) MS S DAS (r-5) SC, WPT AND BC (R-7) SC, TRANSPORT SC, IWT
49	I.A.(Civil)/2106/2023 in WP(C)/3384/2023 WITH WP(C)/3384/2023	DASARATH BRAHMA, Versus THE STATE OF ASSAM AND 5 ORS. DASARATH BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MS. P SAHARIA MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, BTC GA, ASSAM SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR. S B PRASAD	21-07-2023	To	04-08-2023
5)	MR M HALOI	26-07-2023	To	04-08-2023
6)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
7)	MR. N BARMAN	27-07-2023	To	04-08-2023
8)	MR. D SARAF	26-07-2023	To	07-08-2023
9)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
10)	MR. P MAHANTA	31-07-2023	To	04-08-2023
11)	MR. B RAHMAN	02-08-2023	To	11-08-2023
12)	MR J DAS	31-07-2023	To	01-09-2023
13)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
14)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
15)	MR. S SINHA	02-08-2023	To	17-08-2023
16)	MR. A K PURKAYASTHA	03-08-2023	To	04-08-2023
17)	MR. S SHARMA	03-08-2023	To	04-08-2023
18)	MR. R K BHATRA	09-08-2023	To	11-08-2023
19)	MR M Z AHMED	07-08-2023	To	09-08-2023
20)	MS B DUTTA	07-08-2023	To	09-08-2023
21)	MR. A M DUTTA	07-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(CRP(I/O),CRP
AND MFA) AND CIVIL BENCH(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/46/2018	BINOY KALITA AND 4 ORS. Versus PRIYA KALITA AND 5 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI	MR. A TALUKDAR (R1-4, R6) MR. R SARMA (R1-4, R6) MR K KALITA (R1-4, R6) MR. K MEDHI (R1-4, R6) MR. B R DAS (R1-4, R6)
2	MACApp./507/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI SHILA BHADRA AND ANR		
3	CRP/26/2020 WITH LCR	BRAHMAPUTRA TELE PRODUCTION PVT. LTD. AND ANR. Versus DWIPAYAN DAS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
4	RERA APPEAL/1/2023 WITH LCR	M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR	MR. N DEKA MR. M GOGOI	MR S DAS (FOR CAVEATOR)
	WITH I.A.(Civil)/3189/2022 in RERA APPEAL/1/2023	M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR.	MR. N DEKA MR. M GOGOI MR A R BAROOAH	
5	MACApp./253/2023	PARIMAN KHATUN AND 3 ORS. Versus THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS. H	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	MS. C MOZUMDAR MR. S P SHARMA
6	MACApp./257/2023	MUNU NATH Versus NATIONAL INSURANCE CO. LTD.	MR. B BARUAH MS M BHARATI	MRS. S ROY
7	MACApp./284/2023	NATIONAL INSURANCE COMPANY LIMITED Versus ANJU HAZARIKA AND 2 ORS. E	MR T KALITA MR. A KAKATI	MR. S K GOSWAMI MS. M SAIKIA (R-3) MR. R SHARMA (R-1)

	WITH I.A.(Civil)/2088/2023 in MACApp./284/2023	NATIONAL INSURANCE COMPANY LIMITED Versus ANJU HAZARIKA AND 2 ORS. E	MR T KALITA MR. A KAKATI	MS. M SAIKIA (R-3) MR. R SHARMA (R-1)
8	MACApp./294/2023	TUMBOM ORI @ PENU ORI Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR.	MR. SAILENDRA DEKA	
9	MACApp./295/2023	PHULA BORAH @ FUL BORA AND ANR Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
10	MACApp./296/2023	RUBJAN BEGUM Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
11	MACApp./297/2023 CAVT. NO.06052/023,	SHRIRAM GENERAL INSURANCE CO. LTD. Versus BISHWA RAJBANSHI AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR A HUSSAIN MR. A T SARKAR FOR CAVEATOR
	WITH I.A.(Civil)/2193/2023 in MACApp./297/2023	SHRIRAM GENERAL INSURANCE CO. LTD. Versus BISHWA RAJBANSHI AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR A HUSSAIN FOR CAVEATOR
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
12	SAO/5/2023	SUMESWAR KEOT Versus GAYATRI BORA	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
	WITH I.A.(Civil)/2185/2023 in SAO/5/2023	SUMESWAR KEOT Versus GAYATRI BORA	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
13	RSA/101/2023	PADMINI RABHA AND ANR. Versus AMIYA NANDI	MR B K SARMA MR T C DAS MS P SARMA MR. P SARMA	
14	RSA/110/2023 FIXED	PADMINI RABHA AND ANR. Versus BIDHAN ROY	MR B K SARMA MR T C DAS MS P SARMA MR. P SARMA	
15	RSA/116/2023	MANAGER, HURMUTTAY TEA ESTATE AND ANR. Versus PATRAS SHALL (MUNDA) AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MS T J SAHEWALLA	
<u>ORDERS</u>				
16	I.A.(Civil)/427/2023 PART-HEARD, WITH LCR in RSA/126/2022 WITH RSA/126/2022	ABDUL ADUT Versus MUKLESUR RAHMAN KHAN, MUKLESUR RAHMAN KHAN Versus ABDUL ADUT	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR. M ALAMGEER MR. A R SIKDAR MR N AHMED M M ZAMAN	MR. A R SIKDAR MS. R CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY
17	RSA/88/2009 WITH LCR	MAHBUR RAHMAN PRADHANI. Versus MIR SHAHDAT ALI and ANR.	MR. M A SHEIKH MRM RAHMAN	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
18	RSA/18/2010 WITH LCR	SMT. UMA RANI BHATTACHARJEE and 7 ORS Versus SMT. KAMALA DASGUPTA and 7 ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MS.S SENAPATI MR. D MAZUMDAR MS.M JAIN
19	RSA/77/2010 WITH LCR	SAIKIA and SONS and 2 ORS Versus KHARIKATIA TEA ESTATEPVT. LTD. and ORS	MR.P P BARUAH MR.R SARMA MSG KALITA MR.A THAKUR	MD.M U AHMED MRD DUARA

20	RSA/79/2010	SWAPAN KUMAR ACHARJEE and ANR. Versus DINANATH MAHATO and ORS.	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.C BARUAH MR.T BARUAH
21	RSA/103/2010 WITH LCR	BURAGOHAIN TEA COMPANY LTD. Versus SMT. DEEPIKA SAIKIA,	MR. G CHOUDHURY MR.P BORAH	
22	RSA/125/2010 WITH LCR	ATUL SAIKIA Versus KONDEO KOCH @ KUMUD DAS and 7 ORS	MR.P K DEKA MR.P SUNDI	MR.S C BISWAS MR.R SARMA MR. D MAZUMDAR MR.B DEORI
23	RSA/255/2010	RAMA RANJAN CHANDA Versus SUDIP DEY and 5 ORS	MS.G DEKA MS.P CHAKRABORTY	MR.G N SAHEWALLA MR.MD ASLAM MR.U DUTTA MSK KALITA
24	RSA/274/2010 WITH LCR	PRADUMNA KOHAR, Versus RUP NARAYAN KURMI,	MR.N DHAR MR .B MALAKAR MR.A T H AHMED	
25	MACApp./23/2012 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus SARITA JALAN and 2 ORS	MR.S S SHARMA MRG JALAN MS.L SARMA	MR.MD ASLAM MR.B SHARMA MR.U DUTTA MR.P DEKA MD.ASLAM MR.S SENAPATI MR.J KOTOKY
26	RSA/6/2013 WITH MC/1538/2014 in RSA/6/2013	KAMALA GOGOI @ UMA GOGOI, Versus HEMALATA PHUKAN and 3 ORS KAMALA GOGOI @ UMA GOGOI, Versus HEMALATA PHUKAN and 3 ORS	MR.A KHANIKAR MR.B KALITA MRS.P BORA MR.A KHANIKAR MR.B KALITA MRS.P BORA	MR.D K DAS MS.P BHUYAN MR.D K DAS MS.P BHUYAN
27	MC/156/2015 in RSA SL NO -----	JOGEN PATOR, Versus MD. RUSTOM ALI and 5 ORS,	MR.B C DAS MR.U DUTTA	MR.H R A CHOUDHURY(R-1&2) MR. A. AHMED MR. P S BHATTACHARYYA MR.R A CHOUDHURY(R-1&2) MR.A ALAMR-1and2
28	RSA/60/2017 B/O WITH	ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS Versus SMTI SHIPRA ADITYA and 5 ORS	MR. P K ROY MR. S K CHAKRABORTY MR. M DUTTA MS. A CHAKRABORTY	MR. D MOZUMDER MS. J KAKOTI MR. S BISWAS
29	RSA/59/2017	ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS Versus SMTI SHIPRA ADITYA and 38 ORS	MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	GA, ASSAM MR.D MOZUMDER MS.J KAKOTI MR. S BISWAS
30	RSA/19/2020	BAPURAM DEKA Versus HEMENDRA KUMAR DEKA	MR. R M CHOUDHURY	MR. P S LAHKAR MR B KAUSHIK
31	MACApp./34/2021	ABDUL MALEQUE MOLLAH AND ANR. Versus NATIONAL INSURANCE COMPANY LTD. AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA	MR. S DUTTA MR. R GOSWAMI (R-1) MR. S DUTTA MS. P BORTHAKUR (R-1)
32	I.A.(Civil)/238/2021 WITH LCR, B/O in RSA/14/2021 WITH RSA/14/2021	NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR Versus ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND 6 ORS. NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR Versus ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA	MR. S SAHU (R1-7)
33	FAO/44/2022	KALYAN DUTTA AND 3 ORS. Versus AMBAR BARBORA AND 22 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	

	WITH I.A.(Civil)/2281/2022 in FAO/44/2022	KALYAN DUTTA AND 3 ORS. Versus AMBAR BARBORA AND 22 ORS. ULASHI DAS AND 3 ORS. Versus HEMENDRA NATH DEKA AND 2 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR. T DEURI	
34	RSA/63/2022 CAVT. NO.03302/022, WITH LCR WITH I.A.(Civil)/1214/2022 in RSA/63/2022	ULASHI DAS AND 3 ORS. Versus HEMENDRA NATH DEKA AND 2 ORS. GUWAHATI KABARSTHAN COMMITTEE AND 2 ORS. Versus SARFUDDIN KHAN	MR. T DEURI MR. J KALITA MR D KALITA MR K BROOK MS. S. KAR	MR. A SATTAR S CHOUDHURY FOR CAVEATOR MR. A SATTAR S CHOUDHURY FOR CAVEATOR MR. P K ROYCHOUDHURY MR. N G KUNDU MS. D R BASUMATARY
35	Review.Pet./84/2022 CRP 6/2019(D/O), B/O	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR Z MUKIT MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN
36	Review.Pet./98/2022 IN MFA 14/2022(D/O), B/O	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR H BURAGOHAIN MS A DEVI	
37	WITH I.A.(Civil)/2089/2022 in Review.Pet./98/2022	I.A.(Civil)/1566/2022 in RSA/221/2015	ON THE DEATH OF MOSIR UDDIN AHMED @ RUNU HIS LEGAL HEIR MUSSTT. SULTANA KHANDAKAR and 4 ORS Versus MD. MONIRUZZAMAN and 5 ORS	MR G P BHOWMIK MR. M U MONDAL MS. N NASRIN MR A ALIM SK
	WITH RSA/221/2015	ON THE DEATH OF MOSIR UDDIN AHMED @ RUNU HIS LEGAL HEIRS SMTI SULTANA KHANDAKAR(DAU) and ORS Versus MD. MONIRUZZAMAN and 5 ORS	MR. S K GHOSH MR.B DEB MR.R HAZARIKA MS F AHMED MR A ALAM	MR.M R KHANDAKAR(R-1) MR. M U MONDAL MR. M U MONDAL MR. D A KAIYUM (R1) MS. N NASRIN MD. I H KHAN MR E HUSSAIN (R1) MR A ALIM SK MDI H KHANR-1
	WITH I.A./2640/2015 in RSA/221/2015	MUSTT.SULTANA KHANDAKAR and 3 ORS Versus MD. MONIRUZZAMAN and 5 ORS	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA	
	WITH I.A./513/2016 in RSA/221/2015	ON THE DEATH OF APPELLANT NO.1, MOSIRUDDIN AHMED @ RUNU HIS LEGAL HEIRS MUSSTT. SULTANA KHANDAKAR Versus MD. MONIRUZZAMAN and 7 ORS	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA	
	WITH I.A./517/2016 in RSA/221/2015	ON THE DEATH OF APPELLANT NO.1 MOSIRUDDIN AHMED HIS LEGAL HEIRS MUSSTT.SULTANA KHANDAKAR and ORS. Versus MD. MONIRUZZAMAN and 5 ORS	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA	MR.M R KHANDAKARR-1 MR.M U MONDAL(R-1) MDI H KHAN(R-1)
	WITH I.A.(Civil)/1567/2022 in RSA/221/2015	ON THE DEATH OF MOSIR UDDIN AHMED @ RUNU HIS LEGAL HEIR MUSSTT. SULTANA KHANDAKAR and 4 ORS Versus MD. MONIRUZZAMAN and 5 ORS	MR G P BHOWMIK	

	WITH I.A.(Civil)/1568/2022 in RSA/221/2015	ON THE DEATH OF MOSIR UDDIN AHMED @ RUNU HIS LEGAL HEIR MUSSTT. SULTANA KHANDAKAR and 4 ORS Versus MD. MONIRUZZAMAN and 5 ORS		
38	I.A.(Civil)/1902/2022 WITH LCR in RSA/190/2011	INDRAJIT CHAKRABORTY Versus ON THE DEATH OF RANJIT CHAKRABARTY HIS LEGAL HEIR VIZ. RATNA CHAKRABARTY AND 4 ORS.	MR. S DAS MRS. A DAS	MR N N UPADHYAYA
	WITH RSA/190/2011	RATNA CHAKRABORTY AND 4 ORS Versus INDRAJIT CHAKRABORTY AND ORS	MR.S DAS MR.N N UPADHAYA MR.D N SARMAH	MS.S SENAPATI MR.U DUTTA
39	I.A.(Civil)/2023/2022 WITH LCR in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.	MS F N ZAMAN	MR A K RAI
	WITH RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus MONOWAR HUSSAIN	MS.R CHOUDHURY MS.P SARMAH MS.A BEGUM	MS. N RAI MR A K RAI MR. T R ROY
	WITH I.A.(Civil)/2024/2022 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MOMOWAR HUSSAON THE DEATH OF MOMOWAR HUSSAIN, HIS LEGAL HEIRS MAHNAJ MONOWAR AND AN	MS F N ZAMAN	
40	I.A.(Civil)/2265/2022 WITH LCR in RSA/139/2008	DHARNESWAR SAIKIA @ DHARMESWAR BORA @ DHARMESWAR BORA SAIKIA Versus ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS AND ORS	MR. T J MAHANTA MS. P BHATTACHARYA	MR. R ALI
	WITH RSA/139/2008	DHARMESWAR SAIKIA Versus ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS 1(i) SRI RAJA BEG and 5 ORS	D C MAHANTA MS.T J MAHANTA MS.T J MAHANTA MR. B GOSWAMI MR P BHATTACHARYA MR P BHATTACHARYA MR.B GOSWAMI	MR. B ULLAH MR. R J BORDOLOI ((R1(I), R1(II), R1(III),R5, R6) MS. D SONOWAL ((R1(I), R1(II), R1(III),R5, R6) MR. R ALI (R1(I), R1(II), R1(III),R5, R6) MS.K ALI MD. K ALI MR. R BORDOLOI
41	I.A.(Civil)/2813/2022 in RSA/203/2015	AMITABH DAS and ORS Versus LEGAL HEIRS OF LATE DHANA RAM KALITA AND	MR S KHOUND	
	WITH RSA/203/2015	AMITABH DAS and 26 ORS Versus LEGAL HEIRS OF LATE DHANA RAM KALITA AND NIRADA BALA DAS, DILIP DAS and 12 ORS	MR. A DAS MR. S KHOUND	
	WITH I.A.(Civil)/1539/2019 in RSA/203/2015	AMITABH DAS and 30 ORS Versus ON THE DEATH OF DHANA RAM KALITA AND NIRADA BALA DAS, THEIR LEGAL HEIRS AND 19 ORS	MR. A DAS MR S KHOUND	
	WITH I.A.(Civil)/1542/2019 in RSA/203/2015	AMITABH DAS and 30 ORS Versus ON THE DEATH OF DHANA RAM KALITA AND NIRADA BALA DAS, THEIR LEGAL HEIRS AND 19 ORS	MR. A DAS MR S KHOUND	

	WITH I.A.(Civil)/1543/2019 in RSA/203/2015	AMITABH DAS and 30 ORS Versus ON THE DEATH OF DHANA RAM KALITA AND NIRADA BALA DAS, THEIR LEGAL HEIRS AND 19 ORS	MR. A DAS MR S KHOUND	
	WITH I.A.(Civil)/2814/2022 in RSA/203/2015	AMITABH DAS and ORS Versus LEGAL HEIRS OF LATE DHANA RAM KALITA AND	MR S KHOUND	
	WITH I.A.(Civil)/2815/2022 in RSA/203/2015	AMITABH DAS and 15 ORS Versus LEGAL HEIRS OF LATE DHANA RAM KALITA AND	MR S KHOUND	
42	FAO/13/2023	ASHOKANANDA DAS Versus M/S VAISHNO DEVI TRADERS PVT. LTD. AND ANR.	MR G BHARADWAJ MR B DEORI	MR B KAUSHIK (r-2) MR. A KHOUND (r-2) MR. S HAZARIKA (r-2) MS A M DCOSTA (r-2)
43	Review.Pet./96/2023 IN MAC.APP. 115/2015(D/O), WITH LCR 2 FILES	NATIONAL INSURANCE COMPANY LTD. Versus DAMAYANTI BORO AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
44	I.A.(Civil)/883/2023 WITH LCR, B/O in RSA/167/2010	ON THE DEATH OF FAJAR ALI , Versus ON THE DEATH OF SORHAB ALI HIS LEGAL HEIRS	G UDDIN P SHARMA P ADHIKARI MR A K AZAD	MD. S ALI
	WITH RSA/167/2010	FAJAR ALI Versus ON THE DEATH OF SORHAB ALI HIS LEGAL HEIRS BOSIRAN NESSA and ANR,	MR.G SAROWAR MR.M DUTTA G UDDIN P ADHIKARI MR A K AZAD MR.N UDDIN	MR.H DAS MR.H DAS MR.H DAS MD.S ALI D BARUAH
	WITH I.A.(Civil)/884/2023 in RSA/167/2010	ON THE DEATH OF FAJAR ALI, Versus ON THE DEATH OF SORHAB ALI,	G UDDIN P SHARMA P ADHIKARI MR A K AZAD	MR. S Ali
	WITH I.A.(Civil)/885/2023 in RSA/167/2010	ON THE DEATH OF FAJAR ALI, Versus ON THE DEATH OF SORHAB ALI,	G UDDIN P SHARMA P ADHIKARI MR A K AZAD	MR. S Ali
45	I.A.(Civil)/1114/2023 in RSA/28/2021	RAJIA BEGUM AND 2 ORS. Versus MINARA BEGUM LASKAR @ MINARA BEGUM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MS. R CHOUDHURY
	WITH RSA/28/2021	MINARA BEGUM LASKAR @ MINARA BEGUM AND 4 ORS Versus RAJIA BEGUM AND 4 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. M A CHOUDHURY	MR. A M BARBHUIYA (R- 1,2,3) MR F Z MAZUMDER (R- 1,2,4,5) MS A BEGUM (R-1,2,3)
	WITH I.A.(Civil)/63/2023 in RSA/28/2021	RABIA BEGUM Versus MINARA BEGUM LASKAR @ MINARA BEGUM AND 5 ORS	MR. A M BARBHUIYA	MS. R CHOUDHURY
46	I.A.(Civil)/1672/2023 in CRP(IO)/155/2023	ROKTIM SONOWAL Versus SMT. HIMADRI SONOWAL	MR SISHIR DUTTA MR. S DUTTA	
	WITH CRP(IO)/155/2023	ROKTIM SONOWAL Versus HIMADRI SONOWAL	MR. S DUTTA MS S MOCHAHARI MR. S DUTTA	

47	I.A.(Civil)/2164/2023 in RFA/6823/2023	SADHU SAIKIA Versus FOOD CORPORATION OF INDIA (FCI) AND 3 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MS E NATH
	WITH RFA/6823/2023 (Filing Number)	SADHU SAIKIA Versus FOOD CORPORATION OF INDIA (FCI) AND 3 ORS. H	MR. R HAZARIKA
48	I.A.(Civil)/2179/2023 in MACApp./8871/2023	NEW INDIA ASSURANCE COMPANY LIMITED Versus BITHIKA BAIRAGI @ PRANJITA AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./8871/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED . Versus BITHIKA BAIRAGI @ PRANJITA AND 3 ORS. B	MS. R D MOZUMDAR
<u>STAY MATTERS</u>			
49	Crl.Pet./792/2018 PART-HEARD	WIPRO G.E.HEALTHCARE PVT. LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. H NATH MR D DAS MR S KHOUND MR. N J DUTTA MR. K D SARMA PP, ASSAM
	WITH		
50	Crl.Pet./667/2018	GREEN HEALS HOSPITAL PVT. LTD. AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. J PATOWARY MS. C CHOUDHURY MS P DASGUPTA MR. N J DUTTA MR. K D SARMA PP, ASSAM
51	CRP(IO)/325/2017	JUBEDA KHATOON and ANR. Versus ABDUL GAFAR BORAH and 12 ORS.	MR.K K PHUKAN MR. N M DUTTA MR. M K ALI
52	CRP(IO)/226/2022	RINJUMONI BORA SAHU AND ANR Versus BABLU DAS	MR. L N DIHINGIA MR. A K SAHU MR. S SAHU

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR. S B PRASAD	21-07-2023	To	04-08-2023
5)	MR M HALOI	26-07-2023	To	04-08-2023
6)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
7)	MR. N BARMAN	27-07-2023	To	04-08-2023
8)	MR. D SARAF	26-07-2023	To	07-08-2023
9)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
10)	MR. P MAHANTA	31-07-2023	To	04-08-2023
11)	MR. B RAHMAN	02-08-2023	To	11-08-2023
12)	MR J DAS	31-07-2023	To	01-09-2023
13)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
14)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
15)	MR. S SINHA	02-08-2023	To	17-08-2023
16)	MR. A K PURKAYASTHA	03-08-2023	To	04-08-2023
17)	MR. S SHARMA	03-08-2023	To	04-08-2023
18)	MR. R K BHATRA	09-08-2023	To	11-08-2023
19)	MR M Z AHMED	07-08-2023	To	09-08-2023
20)	MS B DUTTA	07-08-2023	To	09-08-2023
21)	MR. A M DUTTA	07-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 94-140), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5267/2021	MRS. NURJAHAN KHATUN Versus THE UNION OF INDIA AND 2 ORS	MR. B J GHOSH MR. J EKKA	ASSTT.S.G.I. SC, I O C
2	WP(C)/6345/2021 CR 482/73(D/O) CR 2393/95(D/O)	TAIMUR HUSSAIN @ TOIYUMUR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MD. A H LASKAR MR. H A TALUKDAR MD. I HUSSAIN	GA, ASSAM SC, REVENUE SC, FOREST
<u>ORDER (STAY VACATING)</u>				
3	I.A.(Civil)/179/2020 in WP(C)/2585/2018	RAMEN THAKURIA AND 2 ORS Versus ARUN RAI AND 11 ORS	MR. U K NAIR MR. M SMITH	G UDDIN SC, GMC
	WITH WP(C)/2585/2018	ARUN RAI AND 7 ORS. Versus GAUHATI MUNICIPAL CORPORATION AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR. D K RAJAK	MR. U K NAIR (R-5,6,7) MR. M SMITH (R-5,6,7) MR. N B GOHAIN (R-5,6,7) SC. G.M.C.
<u>ADMISSION</u>				
4	WP(C)/3265/2014	SMTI SABITRI PATOWARY Versus STATE OF ASSAM and 6 ORS,	MR.R C SAIKIA MR. D NATH MS.B BARUAH MS.B D DAS MS.KAKALI SAIKIA MS.KARABI SAIKIA MS.A GOGOI	GA, ASSAM MS.T SOM(R-6 & 7) MS.S KALITAR-6 and 7 MS.R BORGOHAIN(R-6 & 7)
5	WP(C)/3500/2014	BEHL COAL FUEL PVT. LTD. Versus THE NORTH EASTERN COAL FIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MRS.B GOYAL	SC, COAL INDIA

6	WITH WP(C)/5110/2013	M/S ANMOL INDIA LTD. and 3 ORS Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.M K CHOUDHURY MR.A J HAZARIKA MRS.B GOYAL	MR.M Z AHMED MS.B DUTTA MR.N M DUTTA MR.S K SARMA MR.S K SHARMA SC, COAL INDIA
7	WP(C)/3608/2014	M/S GUWAHATI CARBON LIMITED and ANR. Versus THE CENTRAL INFORMATION COMMISSIONER and 3 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA	MR.P HAZARIKA MR.M CHOUDHURY MR.I F ALI SC, CENTRAL EXCISE
8	WITH WP(C)/3683/2014	M/S BRAHMAPUTRA CARBON LIMITED and ANR. Versus THE CENTRAL INFORMATION COMMISSIONER and 3 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA	MR.B SARMAH MR.P HAZARIKA MR.R DUBEY MR.M CHOUDHURY MR.I F ALI SC, CENTRAL EXCISE CUSTOMS SC, CENTRAL EXCISE
9	WP(C)/1648/2015 WITH LCR	THE EXECUTIVE ENGINEER and ANR, Versus THE STATE OF ASSAM and 7 ORS,	MR.J I BORBHUIYA MR. P N GOSWAMI MR.L MOHAN MR.A AHMED MRS.K H CHOUDHURY MS.F BEGUM	DR.B AHMEDR-5 to 8 GA, ASSAM MR.N HAQUE(R-5 to 8) MR.A K AZAD(R-5 to 8) MR.KHAYERUDDIN(R-5 to 8)
10	WP(C)/226/2016	SHRI SHRI HANUMAN MANDIR and ANR. Versus THE UNION OF INDIA and 3 ORS	MS. B S GOYAL MS. A HAZARIKA MS. T JINI MR. S BISWAKARMA MR. R S CHOUDHURY	MR D K DEY MS. M KECHII ASSTT.S.G.I. GA, NAGALAND SC, RAILWAY
11	WP(C)/3501/2016	NABIN CHUTIA Versus THE STATE OF ASSAM AND 8 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	GA, ASSAM
12	WP(C)/6603/2017	ALL BTC PROVINCIALISED L.P. SCHOOL SALARYLESS WORKING TEACHERS ASSOCIATION, KOKRAJHAR Versus THE STATE OF ASSAM AND 2 ORS	MRS.P B HAZARIKA MD.S ALI	GA, ASSAM(R1-3)
13	WP(C)/6712/2017	DULU RAHANG Versus THE STATE OF ASSAM and 3 ORS.	MS.M GOGOI MS.J A KHANAM MR.S A AHMED	GA, ASSAM
14	WP(C)/6797/2017	ATW INDIA PVT. LTD. Versus THE STATE OF ASSAM and 7 ORS.	MR.R HUSSAIN MS.G SUTRADHAR	DR.B AHMED GA, ASSAM SC, FINANCE SC, IRRIGATION
15	WITH WP(C)/3470/2019	M/S. LANDMARK ENGINEERING Versus THE STATE OF ASSAM AND 4 ORS.	MR. R HUSSAIN MRS. S ROY	MR. N UPADHAYAY SC, IRRIGATION
16	WP(C)/5207/2018	HASIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. P P DUTTA MR. A BORUA	MR. D NATH
17	WP(C)/7439/2018 CAVT. NO.0871/2018	KRISHNO KANTA BOROOAH AND 5 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B C DAS (R5, R6) DR. B AHMED SC, CO OP MR R CHAKRAVORTY MR. P K GARODIA (R7, R8) MR H BETALA (R5, R6) MR. I IMCHEN (R5, R6) MR. J. SINGH (R7, R8) FOR CAVEATOR MR. A DEKA (R7, R8)
	WITH I.A.(Civil)/425/2021 in WP(C)/7439/2018	BALDEV SHARMA Versus THE STATE OF ASSAM AND 16 ORS.	MR H BETALA	GA, ASSAM MR. R DUBEY

18	WP(C)/7314/2019 B/O	HARMOHAN DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	GA, ASSAM MD S I AHMED (r-4,5) MR. R N D SARMA (r-4,5) MS G HAZARIKA, SC, REV. DEP. MD E AHMED (r-4,5)
19	WP(C)/806/2020	ANITA VERMA Versus THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA	GA, ASSAM MS. L DEVI, SC, NRC (R- 3,4) SC, FINANCE
20	WP(C)/3295/2020	FAIJUL HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. U J SAIKIA MR. R SAIKIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
21	WP(C)/3514/2020	NASIR UDDIN BARBHUIYA Versus THE GOVT. OF ASSAM AND 6 ORS.	MR. S H SIKDAR	GA, ASSAM SC, REVENUE SC, PWD
22	WP(C)/59/2021	FOKHORUDDIN ALI AHMED Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST
23	WP(C)/82/2021	MANOJ GOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR J C BORAH	GA, ASSAM MR A SHARMA (R-5,6) SC, TRANSPORT
24	WP(C)/249/2021	MD. SAMSHUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR S S SHARMA MR. B J MUKHERJEE	GA, ASSAM MR. S P DEKA (R5) MS. M LAHKAR (R5)
25	WP(C)/2457/2021	MD. TAJER ALI Versus THE STATE OF ASSAM AND 2 ORS	MD A S AHMED	GA, ASSAM SC, REVENUE
26	WP(C)/2758/2021 FIXED	HASEN ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM
27	WITH WP(C)/1420/2022	SMTI. SURBALA NAMASHUDRA Versus THE STATE OF ASSAM AND 4 ORS	MS. A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM
28	WITH WP(C)/2620/2022	ANOWARA BIBI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM MR. R BORPUJARI, SC, FINANCE MS P CHAKRABORTY, SC, ASLSA MS. M BARMAN (R-1, 4 & 5)
29	WITH WP(C)/2629/2022	CHAHED ALI AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka MR. W RAHMAN MR A CHOUDHURY S I AKAND	GA, ASSAM MR. R BORPUJARI, SC, FINANCE MS P CHAKRABORTY, SC, ASLSA MS. M BARMAN (R-1,4,5)
30	WP(C)/2901/2021	RUPAM GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, EXCISE DEPTT.
31	WP(C)/2906/2021	DEBAJYOTI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, EXCISE DEPTT.
32	WP(C)/3002/2021	M/S OZONE AYURVEDICS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST

33	WP(C)/3003/2021	M/S OZONE PHARMACEUTICALS LTD Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
34	WP(C)/3571/2021	JIBAKANTA GOGOI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K DAS MS. B D SARMAH MR S GOGOI MS. A GOGOI	GA, ASSAM MR. M NATH (SC,P&RD) MR. R ALI H A AHMED MR A S SK SC, REVENUE
35	WP(C)/3888/2021 FIXED	BIJAN KUMAR DAS Versus NAVODAYA VIDYALAYA SAMITI AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MRS. R S CHOWDHURY (R-1) MS G DAS (R-1) MS. A LONGSU (R-1) MR T DAS (R-1) SC, NVS SC, PWD
WITH				
36	WP(C)/3370/2021	SAMSUL HAQUE Versus NAVODAYA VIDYALAYA SAMITI AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MRS. R S CHOWDHURY (R-1) MS G DAS (R-1) MS. A LONGSU (R-1) MR T DAS (R-1) SC, NVS SC, PWD
37	WP(C)/5443/2021 WA 112/2021 WP(C) 7261/15 WP(C) 4733/15 (ALL D/O)	THE JANIA ANCHALIK HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. S UPADHAY	MR K P PATHAK (R NO. 4) GA, ASSAM MR. S BORA (R NO.5) MR. R MAZUMDAR (SC, SECONDARY EDU. DEPT, R-4) SC, REVENUE
38	WP(C)/6770/2021 MAC APP 5/2014(D/O)	NURJAH BANU AND ANR Versus THE DIVISIONAL MANAGER, UNITED INSURANCE COMPANY LIMITED AND ANR	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. A DUTTA (R1, R2)
39	WP(C)/4370/2022	AMAR CHAKRABORTY Versus THE STATE OF ASSAM AND 5 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM MR. N ALAM R K (R6) MR. A RAHMAN (R6) SC, GHC

ORDERS

40	Cont.Cas(C)/293/2014	DIPAK KUMAR DEY Versus ANKUR DUTTA	MR.K PAUL MR.P S BHATTACHARYYA MR.J P CHAUHAN MR.P J SAIKIA MR.R HAZARIKA MR.A K GUPTA MS.A SARMA	MR.R ISLAM MR.R DE MS.N MITRA
WITH				
41	WP(C)/2653/2014	DIPAK KUMAR DEY Versus THE COMMISSIONER and SECY. and 5 ORS	MR.A K PURKAYASTHA MR.A SARMA MR.K PAUL MR.P J SAIKIA MR.R HAZARIKA	GA, ASSAM
WITH				
	MC/1596/2014 in WP(C)/2653/2014	DIPAK KUMAR DEY Versus THE COMMISSIONER and SECY.TO THE GOVT. OF ASSAM and 5 ORS	MR.A K PURKAYASTHA MR.A SARMA MR.K PAUL MR.P J SAIKIA MR.R HAZARIKA	GA, ASSAM
WITH				
	MC/548/2015 in WP(C)/2653/2014	DIPAK KUMAR DEY Versus THE COMMISSIONER and SECY.TO THE GOVT. OF ASSAM and 5 ORS	MR.A K PURKAYASTHA MR.A SARMA MR.K PAUL MR.P J SAIKIA MR.R HAZARIKA	GA, ASSAM

42	WP(C)/1989/2014	SUMIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.N HAQUE MR. M CHOUDHURY, SR.ADV. MS.M BARMAN MS.M BARMAN MR. M ISLAM MR.A M BAZARBARUAH	DR.B AHMED GA, ASSAM SC, IRRIGATION
43	WITH WP(C)/2707/2014	PHULENDRA NATH PATHAK Versus THE STATE OF ASSAM AND 5 ORS	MS.M BARMAN MR.A M BAZARBARUAH	DR.B AHMED GA, ASSAM MS.H M PHUKAN SC, IRRIGATION
44	Cont.Cas(C)/612/2019	SUBHAM SETHIA Versus NEERAJ KUMAR PUGALIYA	MR. A R AGARWALA	MR. S BARUAH
45	I.A.(Civil)/3126/2019 WP(C)/3549/2018 (D/O) in WP(C)/3549/2018	LAXMAN SHARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, A S H B
46	Cont.Cas(C)/133/2020	URRUNABAND TEA ESTATE Versus BARNALI SHARMA AND 3ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MS. S. TODI	MS. K PHUKAN (R2, R4)
47	Cont.Cas(C)/232/2020	O. BIRAMONI SINGH Versus KRITI JALLI AND 13 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. B J TALUKDAR MR. P TALUKDAR
48	Cont.Cas(C)/591/2020	RENUJA KHATUN PATOWARY Versus DR SADNEK SINGH, IAS AND ANR	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. N BARUAH MR. R J DAS
49	I.A.(Civil)/2098/2020 in WP(C)/1389/2018	RINA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA	GA, ASSAM
	WITH WP(C)/1389/2018	RINA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MRS R DEKA	GA, ASSAM MS. M. BHATTACHARJEE ,G.A. MR. U K DAS (R4) MISS. A BARUAH (R4)
	WITH I.A.(Civil)/885/2018 in WP(C)/1389/2018	SMT. RINA BORA Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MRS R DEKA	GA, ASSAM
50	I.A.(Civil)/1074/2021 in WP(C)/2984/2021	M/S ANABOND LTD. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
	WITH WP(C)/2984/2021	M/S ANABOND LTD. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
51	WP(C)/5424/2021	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR. I KALITA MR. K P PATHAK MS U SHARMA Mr. A Baruah Mr. A Baruah	MR. A K BHUYAN (R4, R5) MS. B BHUYAN (R4, R5) MS. N CHOUDHURY (R4, R5) MS. B CHOWDHURY (R3) MR. M BORAH (R4, R5) MR. A KHOUND (R4, R5) MS B BORA (R4, R5) MR J DAS (R4, R5) SR. GA, ASSAM
	WITH I.A.(Civil)/939/2022 in WP(C)/5424/2021	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS F	MR. I KALITA Mr. A Baruah	GA, ASSAM MR. A K BHUYAN MS. B BHUYAN (R4, R5) MR. A KHOUND (R4, R5)

	WITH I.A.(Civil)/1009/2022 in WP(C)/5424/2021	RANA PRATAP SINGH Versus PANCHALEE BAISHYA SHARMA AND 4 ORS	MR. B CHOUDHURY	
52	WITH WP(C)/5426/2021	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR. I KALITA MR. K P PATHAK MS U SHARMA Mr. A Baruah Mr. A Baruah	MR. A K BHUYAN (R4, R5) MS. B BHUYAN (R4, R5) MS. N CHOUDHURY (R4, R5) MR. M BORAH (R4, R5) MR. A KHOUND (R4, R5) MS B BORA (R4, R5) MR J DAS (R4, R5) MR A BHATRA (R-3) SR. GA, ASSAM
	WITH I.A.(Civil)/629/2022 in WP(C)/5426/2021	DARSHAN SINGH Versus PANCHALEE BAISHYA SHARMA AND 4 ORS.		
53	I.A.(Civil)/2019/2022 WITH LCR in WP(C)/2251/2021	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI	
	WITH WP(C)/2251/2021 CAVT. NO. 00212/021,	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY MR. T N SRINIVASAN	S ALI (r-1) MR. A SARMA MRS. H SARMAH MR. R BARUAH (r-1) MR. A IKBAL (r-1) MRS. M NATH (r-1) FOR CAVEATOR
54	I.A.(Civil)/2572/2022 in WP(C)/8766/2018	SMTI. KANMAI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. P PATHAK MR. S M BARUAH MR. M SAIKIA MR. A NARZARI MS. S T BOKTH	MRS J BEGUM (R4, R5) GA, ASSAM MR. R A CHOUDHURY (R4, R5) MR. A R KHAN (R4, R5)
	WITH WP(C)/8766/2018	KANMAI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. P PATHAK MR G UZIR MR. S M BARUAH MR. M SAIKIA MR. A NARZARI MS. S T BOKTH MR. S BORDOLOI	MRS J BEGUM GA, ASSAM MR. R A CHOUDHURY
55	I.A.(Civil)/3010/2022 in WP(C)/5881/2017	JYOTI PRINTING INDUSTRY Versus THE STATE OF ASSAM and 5 ORS.		SC, INDUSTRIES AND COMMERCE SC, ASIDC
	WITH WP(C)/5881/2017	JYOTI PRINTING INDUSTRY Versus THE STATE OF ASSAM and 6 ORS.	MR.H R CHOUDHURY	GA, ASSAM
56	Review.Pet./28/2023 WP(C)/2121/2018 (D/O)	NILADHAR DEKA Versus THE STATE OF ASSAM 4 ORS .	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MS D MAHANTA MR A CHETIA	GA, ASSAM SC, FINANCE
57	MC/39/2023 WP(C)/4053/2012(D/O) in WP(C)/4053/2012	ON THE DEATH OF MUNINDRA NATH ACHARYEE HIS LEGAL HEIRS MRS. RENUPROBHA ACHARYA Versus OIL INDIA LTD and 4 ORS.	MR. M SAIKIA	GA, ASSAM SC, OIL
58	I.A.(Civil)/1997/2023 in WP(C)/8657/2018	ON THE DEATH OF NOOR ELAHI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM SC, REVENUE
59	WITH WP(C)/7746/2018	AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	MR. R BORPUJARI SC, REVENUE

WITH
I.A.(Civil)/183/2019
in WP(C)/7746/2018

AKTARUL ISLAM AND ANR.
Versus
THE STATE OF ASSAM AND 6 ORS.

MS. R CHOUDHURY
MR D CHAKRABORTY

GA, ASSAM
MR P S DEKA
MR R DHAR
SC, REVENUE

WITH
60 WP(C)/7811/2018

ANHOOR ELAHI AHMED AND 2 ORS.
Versus
THE STATE OF ASSAM AND 6 ORS

MS. R CHOUDHURY
MR D CHAKRABORTY

SC, REVENUE
MR. R BARPUJARI

WITH
I.A.(Civil)/185/2019
in WP(C)/7811/2018

ANHOOR ELAHI AHMED AND 2 ORS.
Versus
THE STATE OF ASSAM AND 6 ORS

MS. R CHOUDHURY
MR D CHAKRABORTY

GA, ASSAM
MR P S DEKA
MR R DHAR
SC, REVENUE

WITH
61 WP(C)/907/2019

ZIMI AHMED
Versus
THE STATE OF ASSAM AND 6 ORS.

MS. S SARMA
MR. J ROY
MR. C CHAKRAVARTY

GA, ASSAM
SC, REVENUE

WITH
I.A.(Civil)/182/2019

NOOR ELAHI AHMED
Versus
THE STATE OF ASSAM AND 6 ORS

MS. R CHOUDHURY

GA, ASSAM
MR P S DEKA
MR R DHAR
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR. S B PRASAD	21-07-2023	To	04-08-2023
5)	MR M HALOI	26-07-2023	To	04-08-2023
6)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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17)	MR. S SHARMA	03-08-2023	To	04-08-2023
18)	MR. R K BHATRA	09-08-2023	To	11-08-2023
19)	MR M Z AHMED	07-08-2023	To	09-08-2023
20)	MS B DUTTA	07-08-2023	To	09-08-2023
21)	MR. A M DUTTA	07-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2715/2023	HABIZUL HOQUE Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
2	Bail Appln./2716/2023	FARUK ABDULLA @ FARUQUE ABDULLAH AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
3	Bail Appln./2720/2023	AKRAMIN HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
4	Bail Appln./2721/2023	PRITAMJIT DUTTA @ PRITAM JYOTI DUTTA Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
5	Bail Appln./2724/2023	TARJAN KALANDI Versus THE STATE OF ASSAM	MRS. S KHATANIAR LEGAL AID COUNSEL	PP, ASSAM
<u>MOTION</u>				
6	AB/2337/2023	MD. ABDUL MANNAN Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
7	AB/2659/2023 FIXED	HABIBUR RAHMAN Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, CBI
8	WITH AB/1989/2023	ANARUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED MR. G A CHOUDHURY I AMIN MS. N SULTANA	MR M HALOI, SC, CBI PP, ASSAM

9	WITH AB/2027/2023	HAMID ALI Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM SC, CBI
10	WITH AB/2030/2023	HAFIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	MR M HALOI, SC, CBI PP, ASSAM
11	WITH AB/2625/2023	FAIZUL ISLAM Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	SC, CBI
12	AB/2687/2023	ABDUL KARIM SK AND 6 ORS Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
13	AB/2688/2023	NASIR UDDIN AHMED, Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
14	AB/2691/2023	RABIUL ISLAM Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
15	AB/2693/2023	KANAK GOGOI Versus THE STATE OF ASSAM	MR. S Y AHMED	PP, ASSAM
16	AB/2695/2023	MOHAMMAD ALI AND ANR Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
<u>ADMISSION</u>				
17	Crl.A./281/2023	UTTAM KONWAR Versus THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
18	Crl.A./283/2023	GAUTAM NAMASUDRA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./2383/2023 FIXED	BISTI RAM DAIMARY Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
20	Bail Appln./2464/2023 FIXED	SURAT JAMAL Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
21	Bail Appln./2478/2023 FIXED	SAMSUL HAQUE Versus THE STATE OF ASSAM	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	PP, ASSAM
22	Bail Appln./2567/2023 FIXED	KUDDUS ALI AND 2 ORS. Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/2980/2022 FIXED	RAJ BARUAH Versus THE STATE OF ASSAM	MR G CHOUDHURY MR. ARIF AHMED	MR. JYOTIRMOY ROY (PP, ASSAM
24	AB/812/2023 FIXED	AKLIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM
25	AB/1018/2023 FIXED	RANJIT RAY @ RANJIT KUMAR RAY AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM

26	AB/1081/2023 FIXED	KAMRUL ISLAM MAZUMDER Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
27	AB/1133/2023	IFTIKAR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. S K ZAMAN MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
28	AB/1769/2023 FIXED	ZIABUR RAHMAN KHAN Versus THE STATE OF ASSAM	MR H K DAS MR. U PATHAK MR N K SARMA	MR. R P SARMAH(INFORMANT) MR. D DOLEY (INFORMANT) MS A DEKA(INFORMANT) PP, ASSAM
29	AB/1772/2023 FIXED	MAINUL HAQUE LASKAR AND ANR Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
30	AB/1800/2023 FIXED	REKIBUDDIN AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. A SARMAH MS. N KALITA	PP, ASSAM
31	AB/1881/2023 FIXED	DIBYAJYOTI NATH AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
32	AB/1886/2023 FIXED	MOKSEDUL SK Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN	PP, ASSAM
33	AB/1889/2023 FIXED	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MS. S PHUKAN	PP, ASSAM
34	AB/1890/2023 FIXED	MD AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MD. I HUSSAIN MD A RAHMAN	PP, ASSAM
35	AB/1981/2023 FIXED	RUPCHAN ALI AND 10 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
36	WITH AB/1887/2023	RUPCHAN ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
37	AB/2069/2023	MD OWAJED ALI AND ANR Versus THE STATE OF ASSAM	MS. R CHOUDHURY MRS. B HAZARIKA	PP, ASSAM
38	AB/2175/2023	FIDUSUR RAHMAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
39	AB/2181/2023 FIXED	NOWAB ABDUL ROUF RAHMAN @ ABDUL ROUF AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
40	AB/2364/2023 FIXED	JIBAN DAS Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
41	AB/2384/2023 FIXED	SAMIR UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MR. P S BISWAS MS. R DEVI	PP, ASSAM
42	AB/2483/2023 FIXED	SAFIUL ISLAM AND 6 ORS Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM

ORDERS

43	CRL.A(J)/55/2020 <u>6 Y 3 M 2 D</u> :WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	DHANJIT HARIJAN Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
44	CrI.A./21/2022 WITH OFFICE NOTE, LCER FILES	SOFA UDDIN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
45	I.A.(CrI.)/619/2022 WITH LCR 3 FILES in CrI.A./257/2022 WITH CrI.A./257/2022	BABUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH	PP, ASSAM
46	CRL.A(J)/66/2023 <u>0 Y 3 M 22 D</u> :	BABUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH	PP, ASSAM
47	CRL.A(J)/66/2023 <u>0 Y 3 M 22 D</u> :	LAL BABU BHAGAT Versus THE STATE OF ASSAM	MS. DEBASHREE SAIKIA (AMICUS CURIAE)	PP, ASSAM
47	I.A.(CrI.)/121/2023 AB 3045/2022(D/O), CASE DIARY, FIXED in AB/3045/2022	ANISA KHATUN, Versus MONSOOR AHMED AND ANR.	MS. J PAUL MR B. RAHMAN	MR. M ISLAM (r-1) PP, ASSAM
48	CrI.A./189/2023 <u>0 Y 6 M 16 D</u> :WITH LCR 4 FILES	GITA BONIA Versus THE STATE OF ASSAM AND ANR.	MR. A R SHOME MR A J GHOSH	PP, ASSAM
49	CrI.A./199/2023 <u>0 Y 4 M 4 D</u> :WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(CrI.)/472/2023 in CrI.A./199/2023	MUSHLIM ALI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
50	I.A.(CrI.)/240/2023 <u>1 Y 2 M 21 D</u> : in CRL.A(J)/2370/2023 WITH CRL.A(J)/2370/2023 (Filing Number)	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN MR. N Z AHMED	PP, ASSAM
51	I.A.(CrI.)/436/2023 WITH OFFICE NOTE, LCR 3 FILES in CrI.A./180/2023 WITH CrI.A./180/2023	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR. H	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
52	I.A.(CrI.)/513/2023 AB 3705/2023(D/O), WITH OFFICE NOTE in AB/3705/2022	ROBINA KHATUN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
52	I.A.(CrI.)/513/2023 AB 3705/2023(D/O), WITH OFFICE NOTE in AB/3705/2022	ZAKIR HUSSAIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MR A T M HUSSAIN MRS M ALOM	MR. R GOSWAMI (r-2 to 8) MS S DAS (r-2 to 8) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR. S B PRASAD	21-07-2023	To	04-08-2023
5)	MR M HALOI	26-07-2023	To	04-08-2023
6)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
7)	MR. N BARMAN	27-07-2023	To	04-08-2023
8)	MR. D SARAF	26-07-2023	To	07-08-2023
9)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
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19)	MR M Z AHMED	07-08-2023	To	09-08-2023
20)	MS B DUTTA	07-08-2023	To	09-08-2023
21)	MR. A M DUTTA	07-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.))
ALONG WITH THE FOLLOWING MATTERS

OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT.IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE

ITEM NOS. 57 TO 58 OF THIS CAUSE LIST
(PERTAINING TO THE HEARING CAUSE LIST
DATED 17-07-2023 TO 01-09-2023) WILL
BE TAKEN UP TODAY]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2589/2023 FIXED	NURUDDIN AHMED Versus THE STATE OF ASSAM	MR. M SARMA	PP, ASSAM
2 Bail Appln./2686/2023 FIXED	AMALENDU DUTTA Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
3 Bail Appln./2722/2023	MD. SAHJAHAN ALI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
<u>MOTION (AB)</u>			
4 AB/2692/2023	NILAMONI BAISHYA Versus THE STATE OF ASSAM	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MR A MOHAMMAD	PP, ASSAM
5 AB/2696/2023	SAMIUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
6 AB/2701/2023	ANKUR HANDIQUE Versus THE STATE OF ASSAM	MR D KALITA MR W R MEDHI	PP, ASSAM

MOTION

7	Crl.Rev.P./204/2023 FIXED	INDRANIL BARKALITA Versus THE STATE OF ASSAM	MR. M I HUSSAIN	
8	Crl.Rev.P./231/2023 FIXED	SHRAWAN KUMAR Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
9	Crl.Rev.P./295/2023	SHAHADAT ALI @ SAHINUR Versus THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
10	Crl.Rev.P./296/2023	NASIRUL ISLAM Versus THE STATE OF ASSAM	MR. M RAHMAN MS R BEGUM	PP, ASSAM
11	Crl.Pet./446/2023 WITH LCR 1 FILE, FIXED	MD. MANOWAR AKAND Versus THE STATE OF ASSAM	MR. F A HASSAN	PP, ASSAM
12	Crl.Pet./740/2023	KAJIM UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
<u>ADMISSION</u>				
13	WP(C)/2068/2021 PART-HEARD	M/S LALIT POLY WEAVE LLP Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
14	WITH WP(C)/1586/2021	M/S VRIDHI IRON AND STEELS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM
15	WITH WP(C)/1607/2021	M/S BURAKIA STEEL AND ALLOYS Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM SC, TAXES
16	WITH WP(C)/1662/2021	M/S HALCO ALUMINIUM EXTRUSIONS Versus THE STATE OF ASSAM AND 5 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM SC, INDUSTRIES AND COMMERCE
17	WITH WP(C)/1666/2021	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
18	WITH WP(C)/1742/2021	M/S SANJAY ISPAT Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	GA, ASSAM MR. N N DUTTA SC, TAXES

19	WITH WP(C)/1834/2021	M/S ECO TECH PAPERS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
20	WITH WP(C)/1837/2021	KAMLANG SAW AND VENEER MILLS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
21	WITH WP(C)/2500/2021	M/S RAMDHENU PACKAGING SOLUTIONS Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
22	Crl.Pet./78/2022 B/O	RAVI AGARWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MR. C S RAY (R-2,3) Mukesh Sharma (r-4) MS F RAHMAN (r-4) PP, ASSAM MS. P BORGOHAIN (R-2,3)
23	Crl.Rev.P./540/2022 WITH LCR 1 FILE, FIXED	PRASHANJIT GHOSH Versus DIPANJALI NAHA GHOSH	MR. M U MAHMUD MS F N ZAMAN MS. R AHMED	MR. M K BORO
24	Crl.Pet./552/2022 WITH LCR 1 FILE	MOYUN UDDIN LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
25	Crl.Pet./1205/2022 WITH LCR 4 FILES, FIXED	NURUL HUDA BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED M. ROBBANI	MR. A M BARBHUIYA (R-2) MS A BEGUM (R-2) S. M. ZINNA (R-2) PP, ASSAM
26	WITH Crl.Pet./1193/2022	NURUL HUDA BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MR E AHMED MR A HAI M. ROBBANI	MR. A M BARBHUIYA (R-2) MS A BEGUM (R-2) S. M. ZINNA (R-2) PP, ASSAM
27	Crl.Pet./297/2023 WITH LCR 3 FILES	MOSLEM UDDIN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A MANNAF MD A S ALI	MR. M R KHANDAKAR (R-2) PP, ASSAM
28	Crl.Pet./493/2023 WITH LCR 1 FILE	UNION OF INDIA Versus PRITAM SINGH	MR. S C KEYAL	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY
29	Crl.Pet./603/2023 FIXED	RUPAM BORAH Versus THE STATE OF ASSAM AND ANR	MS. S NAZNEEN	MS. R HUSSAIN (R-2) PP, ASSAM
BAIL HEARING (BA)				
30	Bail Appln./2448/2023 FIXED	MD. BABUL HUSSAIN @ BABUL HUSSEN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
31	Bail Appln./2521/2023 FIXED	MD. SAFIKUL ALI AND 2 ORS. Versus THE STATE OF ASSAM	MS A BEGUM MR. A HOQUE	PP, ASSAM

32	Bail Appln./2599/2023 FIXED	DIPANKAR HAZARIKA Versus THE STATE OF ASSAM	MR. R SARMA MS D DAS	PP, ASSAM
<u>BAIL HEARING</u>				
33	AB/1749/2022 FIXED	BALWAN BHAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
34	AB/1121/2023 FIXED	PRADIP KUMAR BORDOLOI AND 3 ORS Versus THE STATE OF ASSAM	MR D K DAS MS. P BHUYAN S DAS	PP, ASSAM
35	AB/1231/2023 FIXED	ABUL BARAKAT ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
36	AB/1384/2023 FIXED	ATUL SARMA Versus THE STATE OF ASSAM	MR. B KONWAR MS D DUTTA	PP, ASSAM
37	AB/1491/2023	MASUD IKRAMUL MAZID AHMED Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
38	AB/1554/2023 FIXED	SARBESWAR RAJBONGSHI AND ANR Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
39	WITH AB/66/2023	PRABHAT RAJBONGSHI AND 3 ORS Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
40	AB/2012/2023 FIXED	RASUL HOQUE BAHADUR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK	PP, ASSAM
41	AB/2115/2023 FIXED	SUBHENDU DEY Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
42	AB/2121/2023 FIXED	ANICHUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
43	AB/2193/2023 FIXED	MD ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S ISLAM MR. M MONDAL	PP, ASSAM
44	AB/2229/2023 FIXED	TULSI SAHA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
45	AB/2261/2023 FIXED	KASHIM ALI Versus THE STATE OF ASSAM	MR J ISLAM MR. A. HUSSAIN MR. B I KHAN	PP, ASSAM
46	AB/2267/2023 FIXED	TAPAN CHANDRA DAS AND 3 ORS Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER MR REZABUL HOQUE	PP, ASSAM
47	AB/2522/2023 FIXED	BHABESH DOLEY Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
<u>ORDERS</u>				
48	CRL.A(J)/114/2018 <u>10 Y O M 17 D</u> :WITH LCR 4 FILES	SMT. SUNITA DEVI Versus THE STATE OF ASSAM	MR. ABHINAY KUMAR GUPTA, AMICUS CURIAE	PP, ASSAM
49	Review.Pet./16/2023 IN MAC.APP. 481/2017(D/O)	ORIENTAL INSURANCE COMPANY LTD. Versus PABITRA KR. ROY PRODHANI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. L R MAZUMDER MR. L R MAZUMDER MR. A Z AHMED MR. RASHIDUL ISLAM
50	I.A.(CrI.)/177/2023 CRL.REV.P. 299/2017(D/O) in CrI.Rev.P./299/2017	MD. ABDUS SAMAD @ ABDUL SAMAD Versus MUSTT. YASMIN BEGUM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	

	WITH I.A.(CrI.)/178/2023	MD. ABDUS SAMAD @ ABDUL SAMAD Versus MUSTT. YASMIN BEGUM	MR. M U MAHMUD	
51	I.A.(CrI.)/242/2023 <u>0 Y 7 M 25 D</u> :WITH LCR 5 FILES in CrI.A./101/2023 WITH CrI.A./101/2023	DIPAK GHOSH Versus THE STATE OF ASSAM AND ANR.	MR G PEGU MR B KAUSHIK MS. S DOLEY	PP, ASSAM
52	I.A.(CrI.)/550/2023 in AB/1442/2023 WITH AB/1442/2023	DIPAK GHOSH Versus THE STATE OF ASSAM AND ANR.	MR G PEGU MR B KAUSHIK MS. S DOLEY	MR. S ROY (r-2) MR. M H LASKAR (r-2) M. HOSSAIN (r-2) PP, ASSAM PP, ASSAM
		ISLAM ALI Versus THE STATE OF ASSAM,	MR S PAUL	
53	I.A.(CrI.)/658/2023 in CrI.Rev.P./279/2023 WITH CrI.Rev.P./279/2023	ISLAM ALI Versus THE STATE OF ASSAM SIRAJUL HOQUE CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MS F BEGUM MS P DASGUPTA MR S PAUL MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM PP, ASSAM
54	CrI.Pet./682/2023 FIXED	SIRAJUL HOQUE CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND ANR MANABJYOTI SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR XXXX	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA MR. R BORA MR BHARGAV DAS MR ARINDAM BARUAH SC, GHC (MS. SUMITRA SARMA)	PP, ASSAM PP, ASSAM M K BORAH
55	I.A.(Civil)/1867/2023 (SUO-MOTO), FIXED in WP(C)/442/2023	Versus IN RE- MRIDUL KUMAR BORAH		
56	I.A.(Civil)/1957/2023 in WP(C)/3658/2023 WITH WP(C)/3658/2023	MARJINA BEGUM, Versus THE STATE OF ASSAM, MARJINA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. N J DUTTA MR. N AHMED MR R A AHMED MR. N J DUTTA MR. N AHMED MR R A AHMED	SC, ELEM. EDU GA, ASSAM SC, ELEM. EDU GA, ASSAM
HEARING				
57	CrI.A./181/2011 WITH LCR 6 FILES, P.B.-2	RAJIB DOLEY Versus STATE OF ASSAM	MR.J CHUTIYA MS.D DEVI MS.R PEGU MR.M K DOLEY	PP, ASSAM
58	CrI.A./9/2012 WITH LCR 5 FILES, P.B.-1	HARISH CHANDRA NATH Versus THE STATE OF ASSAM	MR D GOGOI (AMICUS CURIAE) MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
59	CrI.Pet./480/2018 B/O	ASHOK VERMA Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	MR B SARMAH (r-2) MR G PATHAK (r-2) MR. D HAZARIKA (R2) MR. R PHUKAN (R2) MR. T BARUAH (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR. S B PRASAD	21-07-2023	To	04-08-2023
5)	MR M HALOI	26-07-2023	To	04-08-2023
6)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
7)	MR. N BARMAN	27-07-2023	To	04-08-2023
8)	MR. D SARAF	26-07-2023	To	07-08-2023
9)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
10)	MR. P MAHANTA	31-07-2023	To	04-08-2023
11)	MR. B RAHMAN	02-08-2023	To	11-08-2023
12)	MR J DAS	31-07-2023	To	01-09-2023
13)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
14)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
15)	MR. S SINHA	02-08-2023	To	17-08-2023
16)	MR. A K PURKAYASTHA	03-08-2023	To	04-08-2023
17)	MR. S SHARMA	03-08-2023	To	04-08-2023
18)	MR. R K BHATRA	09-08-2023	To	11-08-2023
19)	MR M Z AHMED	07-08-2023	To	09-08-2023
20)	MS B DUTTA	07-08-2023	To	09-08-2023
21)	MR. A M DUTTA	07-08-2023	To	09-08-2023